

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**NEW DELHI**

**Petition Nos.: 80/MP/2023, 99/MP/2023, 100/MP/2023, 101/MP/2023, 110/MP/2023,  
111/MP/2023**

**Coram:**

**Shri Jishnu Barua, Chairperson**

**Shri I.S. Jha, Member**

**Shri Arun Goyal, Member**

**Shri P.K Singh, Member**

**Date of Order: 23.11.2023**

**Petition No. 80/MP/2023**

**IN THE MATTER OF:**

Submission under sub-section (4) of section 28 of Electricity Act 2003 read with Regulation 32 of Central Electricity Regulatory Commission (Fees & charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for NRLDC for the financial year 2021-22.

**AND IN THE MATTER OF:**

Northern Region Load Despatch Centre,  
Grid Controller of India Limited (Grid-India)  
(A Govt. of India undertaking),

Registered office: B-9, Qutub Institutional Area, 1<sup>st</sup> Floor,  
Katwaria Sarai, New Delhi -110016

.....**Petitioner**

**Petition No. 99/MP/2023**

**IN THE MATTER OF:**

Submission under sub-section (4) of section 28 of Electricity Act 2003 read with Regulation 32 of Central Electricity Regulatory Commission (Fees & charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for NERLDC for the financial year 2021-22.

**AND IN THE MATTER OF:**

North Eastern Regional Load Despatch Centre  
Grid Controller of India Ltd. (GRID-INDIA),  
(A Govt. of India undertaking),  
Registered office: B-9, Qutub Institutional Area, 1<sup>st</sup> Floor,  
Katwaria Sarai, New Delhi -110016

.....Petitioner

**Petition No. 100/MP/2023**

**IN THE MATTER OF:**

Application under sub-section (4) of section 28 of Electricity Act 2003 read with Regulation 32 of Central Electricity Regulatory Commission (Fees & charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for WRLDC for the financial year 2021-22.

**AND IN THE MATTER OF:**

Western Regional Load Despatch Centre  
Grid Controller of India Ltd (GRID-INDIA)  
(A Govt. of India Enterprise),  
Registered office: B-9, Qutub Institutional Area, 1<sup>st</sup> Floor,  
Katwaria Sarai, New Delhi -110016

.....Petitioner

**Petition No. 101/MP/2023**

**IN THE MATTER OF:**

Submission under sub-section (4) of section 28 of Electricity Act 2003 read with Regulation 32 of Central Electricity Regulatory Commission (Fees & charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for ERLDC for the financial year 2021-22.

**AND IN THE MATTER OF:**

Eastern Regional Load Despatch Centre  
14, Golf Club Road, Tollygunge, Kolkata - 700033  
Power System Operation Corporation Ltd. (POSOCO)  
(A Govt. of India Enterprise)

.....Petitioner

**Petition No. 110/MP/2023**

**IN THE MATTER OF:**

Submission under sub-section (4) of section 28 of Electricity Act 2003 read with Regulation 32 of Central Electricity Regulatory Commission (Fees & charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for SRLDC for the financial year 2021-22.

**AND IN THE MATTER OF:**

Southern Regional Load Despatch Centre  
Grid Controller of India Limited (GRID-INDIA),  
(A Govt. of India Enterprise),  
Registered office: B-9, Qutub Institutional Area, 1<sup>st</sup> Floor,

.....Petitioner

Katwaria Sarai, New Delhi -110016

**Petition No. 111/MP/2023**

**IN THE MATTER OF:**

Submission under sub-section (4) of section 28 of Electricity Act 2003 read with Regulation 32 of Central Electricity Regulatory Commission (Fees & charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for NLDC for the financial year 2021-22.

**AND IN THE MATTER OF:**

National Load Despatch Centre,  
Grid Controller of India Limited (GRID-INDIA),  
(A Govt. of India undertaking),  
Registered office: B-9, Qutub Institutional Area, 1<sup>st</sup> Floor,  
Katwaria Sarai, New Delhi -110016

.....**Petitioner**

**Versus**

**Users of Northern Regional Load Despatch Centre (NRLDC):**

**Users under the category of Distribution Licensees and Buyers**

1. Head (SLDC), Delhi Transco Ltd., SLDC Building (Behind Jakir Husain College) Tagore Hostel Lane, Minto Road New Delhi-110002
2. Head (SLDC), Haryana Vidyut Prasaran Nigam Limited, Shakti Bhawan, Sector-6, Panchkula-134109
3. Chief Engineer, Haryana Power Purchase Center, Room No-308, Shakti Bhawan, Sector-6 Panchkula-134109, Haryana
4. Chief Engineer, SLDC, Nodal agency for HP, Himachal Pradesh State Load Despatch Centre, Totu, Shimla-171011, Himachal Pradesh
5. Head (SLDC), Punjab State Load Dispatch Centre, Punjab State Transmission Corporation Limited, 220 kV Sub Station Ablowal, Patiala, Punjab 147001
6. CMD, Punjab State Power Corporation Ltd, The Mall, Patiala, Punjab -147001
7. Head (SLDC), Rajasthan Rajya Vidyut Prasaran Nigam Limited, Heerapura Jaipur, Rajasthan – 302024
8. Chairman, RUVNL, Vidyut Bhawan, Janpath, Jyoti Nagar, Jaipur- 302005, Rajasthan
9. Chief Engineer, Electricity Department, UT Chandigarh, Sector 9-D, UT Chandigarh-160019
10. Managing Director, Jammu and Kashmir Power Corporation Limited (JKPCL), SLDC Building, 1st Floor Gladni Grid Station, Nanval Bala, Jammu-180 004
11. Chairman, UPPCL, Uttar Pradesh Power Corporation Limited, Shakti Bhawan, 14-Ashok Marg, Lucknow-226001
12. Managing Director, Uttarakhand Power Corporation Ltd., Kanwli Road, Urja Bhawan, Dehradun-248001, Uttrakhand



13. Chief Electrical Engineer, North Central Railway General Manger Office, Subedarganj Uttar Madhya Railway, Allahabad, UP- 211011.
14. DGM, Electrical, National Fertilizers Limited, District: - Ropar, Naya Nangal 140124, Punjab
15. DGM, NVVNL (SNA Nepal) NTPC Vidyut Vyapar Nigam Ltd, Core-5, 1st Floor, Scope Complex, Lodhi Road, New Delhi 110003
16. JGM/Tr/L-6&E, Delhi Buyer (DMRC Ltd), 6th Floor, C wing, Metro Bhawa, Barakhamba Road, New Delhi-110001
17. Chief General Manager, PGCIL Kurukshetra ( $\pm 800$  KV HVDC Inter Connector Project) V.P.O. Bhadson, Opposite Piccadily Sugar Mill, Tehsil INDRI, District Karnal-132117 (Haryana)
18. Senior DGM, PGCIL Bhiwadi HVDC ( $\pm 500$  KV), 4th Km Mile Stone, Bhiwadi- Alwar Bye-Pass Road, P.O. Khijuriwas, Distt. Alwar, (Rajashtan) - 301018.
19. General Manager, PGCIL, Dadri HVDC ( $\pm 500$  KV), PO-Vidyut Nagar, Distt. Gautam Buddh Nagar (U.P.)-201008.
20. Senior GM, PGCIL, Agra HVDC Terminal 765/400/220 KV, Sub-Station, 6 KM, Mile Stone, Shamshabad Road, P.O. Shyamo, Agra-283125 (U.P.)
21. Senior DGM, PGCIL, Ballia HVDC ( $\pm 500$  KV) Sub-Station, Village & Post: Ibrahimpatti, (via Krihirapur), Tehsil: Belthra Road, Distt: - Ballia (U.P.) Pin-221716.
22. General Manager, PGCIL Rihand HVDC Station, Inside NTPC Rihand Plant Premises, P.O-Bijpur Distt: Sonebhadra, (U.P.) Pin-231223.

#### **Users under the category of Generating Stations and Sellers**

23. Head of Project, Singrauli Super Thermal Power Station, NTPC, PO-Shakti Nagar, Dist. Sonebhadra, Uttar Pradesh -231222
24. Head of Project, Singrauli Solar PV Power Project, NTPC, PO-Shakti Nagar, Dist. Sonebhadra, Uttar Pradesh -231222
25. Head of Project, Singrauli Small Hydro Power Project, NTPC, PO-Shakti Nagar, Dist. Sonebhadra, Uttar Pradesh -231222
26. Head of Project, Rihand Super Thermal Power Station-I, NTPC, PO.- Rihand Nagar, Dist.: Sonebhadra, Uttar Pradesh-231223
27. General Manager, Rihand Super Thermal Power Station-II, NTPC, PO.- Rihand Nagar, Dist.: Sonebhadra, Uttar Pradesh-231223
28. Head of Project, Rihand Super Thermal Power Station-III, NTPC, PO.- Rihand Nagar, Dist.: Sonebhadra, Uttar Pradesh-231223
29. Head of Project, Dadri, National Capital Power Project, NTPC-Dadri, Vidyut Nagar, Dist. GautamBudh Nagar, Uttar Pradesh -201008
30. Head of Project, Dadri – Stage - II, National Capital Power Project, NTPC-Dadri, Vidyut Nagar, Dist. GautamBudh Nagar, Uttar Pradesh -201008
31. Head of Project, Dadri Gas Power Project, NTPC-Dadri, Vidyut Nagar, Dist. Gautam Budh Nagar, Uttar Pradesh -201008
32. Head of Project, Dadri Solar PV Power Project, NTPC-Dadri, Vidyut Nagar, Dist. GautamBudh Nagar, Uttar Pradesh -201008



33. Head of Project, Firoz Gandhi Unchahar Thermal Power Project-I, NTPC, P.O.- Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
34. Head of Project, Firoz Gandhi Unchahar Thermal Power Project-II, NTPC, P.O.- Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
35. Head of Project, Firoz Gandhi Unchahar Thermal Power Project-III, NTPC, P.O.- Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
36. Head of Project, Firoz Gandhi Unchahar Thermal Power Project-IV, NTPC, P.O.- Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
37. Head of Project, Firoz Gandhi Unchahar Solar PV Power Project, NTPC, P.O.- Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
38. Head of Project, Auraiya Gas Power Project (Gas Fired, RLNG Fired, Liquid Fired), NTPC, P.O. Dibiyapur, Dist.: Auraiya, Uttar Pradesh-206244
39. Head of Project, Auraiya Solar Power Plant, NTPC Ltd, P.O. Dibiyapur, Dist.: Auraiya, Uttar Pradesh-206244
40. Head of Project, Anta Gas Power Project (Gas Fired, RLNG Fired, Liquid Fired), NTPC, P.O. Anta, Distt. Baran, Rajasthan-325209\
41. Head of Project, Koldam HPP, NTPC, Post- Barmana, Dist- Bilaspur, Himachal Pradesh 174013
42. Head of Project, NTPC Ltd. Tanda stage-II, PO- Vidyut Nagar Dist. Ambedkar Nagar, Uttar Pradesh-224238
43. General Manager, Nidan Solar Power Plant, NTPC Limited, Fatehgarh Solar Project, Village-Nidan, Tehsil-Pokharan, Rajasthan, Dist- Jaisalmer 345021
44. Station Director, Narora Atomic Power Station, NPCIL, Narora, Distt. Bulandshahar, UP-203389
45. Station Director, Rajasthan Atomic Power Station-B, NPCIL, Rawatbhata, PO- Anu Shakti Vihar, Kota, Rajasthan-323303
46. Station Director, Rajasthan Atomic Power Station-C, NPCIL, (RAPS-5&6) NPCIL Rawatbhata, PO- Anushakti Vihar, Kota, Rajasthan-323303
47. Station Director, RAPP-7&8, NPCIL, Rawatbhata, PO- Anushakti Vihar, Kota, Rajasthan-323303
48. Head of Power Station, Bairasiul Hydro Electric Project, NHPC Ltd., Surangini, Distt. Chamba, HP-176317
49. Head of Power Station, Salal Hydro Electric Project, NHPC Ltd, Jyotipuram, Distt. Udhampur, J&K-182312
50. Head of Power Station, Tanakpur Hydro Electric Project, NHPC Ltd., Banbassa, Distt. Champawa, Uttrakhand-262310
51. Head of Power Station, Chamera-I Hydro Electric Project, NHPC Ltd., Khairi, Distt. Chamba, HP-176310
52. Head of Power Station, Uri Hydro Electric Project, NHPC Ltd., Mohra, Distt. Baramulla, J&K-193122
53. Head of Power Station, Chamera-II Hydro Electric Project, NHPC Ltd., Karian, Distt. Chamba, HP-176310



54. Head of Power Station, Chamera-III Hydro Electric Project, NHPC Ltd., Dharwala, Distt.- Chamba,HP-176311
55. Head of Power Station, Dhauliganga Hydro Electric Project, NHPC Ltd., Tapovan, Dharchula, Pithoragarh, Uttrakhand-262545
56. Head of Power Station, Dulhasti Hydro Electric Project, NHPC Ltd., Chenab Nagar, Distt. Kishtwar, J&K-182206
57. Head of Power Station, Uri-II Hydro Electric Project, NHPC Ltd., Nowpura, Distt. Baramulla, J&K-193123
58. Head of Power Station, Parbati HE Project Stage-III, NHPC Ltd., Behali, P.O- LarjiKullu 175122 Himachal Pradesh
59. Head of Power Station, Sewa-II Power Station, NHPC Ltd. Mashke, post Bag no-2, P.O-Khari, Dist: Kathua, Jammu and Kashmir -176325
60. Head of Power Station, Kishanganga HEP, NHPC Ltd., Office cum Residential colony, Kralpora, Distt: Bandipora, Jammu and Kashmir-193502
61. Head of Power Station, Parbati-II, HEP, NHPC Ltd., E&M Complex, Sainj, Distt. Kullu 175134, Himachal Pradesh
62. Head of Project, Nathpa Jhakhri HEP, Satluj Jal Vidyut Nigam Ltd., PO- Jhakri, Distt. Shimla, HP-172201
63. Head of Project, Rampur HEP, Satluj Jal Vidyut Nigam Ltd. Bayal, PO- Koyal, Nirmand, Dist: Kullu, Himachal Pradesh-172203
64. Head of Power Station, Tehri HEP, Tehri Hydro Development Corporation Ltd., Bhagirath Puram, Tehri, Uttrakhand-249001
65. Head of Power Station, Koteswar HEP, Tehri Hydro Development Corporation Ltd, Koteswarpuram, Post Office - Pokhari Tehri Garwal, Uttarakhand -249146
66. Project In-charge, ADHPL, Village- Prini, PO –Jagat Sukh, Tehsil - Manali, Distt- Kullu Himachal Pradesh-175143
67. CEO, Indira Gandhi Super Thermal Power Project, APCPL, PO -Jharli, Tahsil Matanhail, Dist – Jhajjar, (Haryana)-124125
68. Project Head, Karcham Wangtoo HEP, JSW Hydro Energy Limited, Sholtu Colony, PO- Tapti, Dist. Kinnaur, Himachal Pradesh -172104
69. Company Secretary, Shree Cement Thermal Power Project, Bangurnagar, Beawar, Dist - Ajmer, Rajasthan -305901
70. Company Secretary, Greenko Budhil HPS Ltd. Greenko Hub, #13, Hitech City, Madhapur, Hyderabad-500081
71. Project Head, Himachal Sorang Power Limited, D-7, Lane-I, Sector-I, New Shimla, Shimla, H.P.-171009.
72. Head of Project, Sainj HEP, HPPCL, Sarabai, District - Kullu, Himachal Pradesh, 175125
73. Head Operation and Maintenance, Singoli-Bhatwari HEP, Renew Jal Urja Limited, Village - Bedubagar, P.O. – Augustmuni Dist - Rudraprayag, Uttarakhand-246421
74. Director (Power Regulation), Bhakra Power House, BBMB, SLDC Complex, 66 KV Substation, Industrial Area Phase-I, Madhya Marg, BBMB, Chandigarh -160002





75. Director (Power Regulation), Dehar HEP, BBMB, SLDC Complex, 66 KV Substation, Industrial Area Phase-I, Madhya Marg, BBMB, Chandigarh -160002
76. Director (Power Regulation), Pong Power House Circle, BBMB, SLDC Complex, 66 KV Substation, Industrial Area Phase-I, Madhya Marg, BBMB, Chandigarh -160002
77. DGM, Renew Solar Power Pvt Limited, (250MW), Commercial Block-1, Zone 6, Golf Course Road, DLF City Phase-V, Gurugram 122009, Haryana
78. DGM, Renew Solar Power Pvt Limited (50MW), Commercial Block-1, Zone 6, Golf Course Road, DLF City, phase-V, Gurugram 122009, Haryana
79. Head O&M, Azure Power India Pvt Ltd. (Bhadla SPD), Southern Park, 5th Floor, D-II, Saket Place, Saket, New Delhi 110017
80. Head O&M, Azure Thirty Four Power Pvt Ltd. (Bhadla SPD), Southern Park, 5th Floor, D-II, Saket Place, Saket, New Delhi 110017
81. Head O&M, Azure Power Forty Three Private Limited, Southern Park, 5th Floor, D-II, Saket Place, Saket, New Delhi 110017
82. Head O&M, ACME CHITTORGARH SOLAR ENERGY PRIVATE LTD., S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, 26/1, Dr. Rajkumar Road, Rajajinagar, Bengaluru- 560055, Karnataka
83. Vice- President (Commercial), Adani Renewable Energy (RJ) Limited Rawara, Adani Corporate House, 4th floor South-wing, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
84. Vice- President (Commercial), Adani Solar Energy Jodhpur Two Limited, Rawara, Adani Corporate House, 4th floor South-wing, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
85. Vice- President (Commercial), Adani Solar Energy Four Private Limited, Rawara, Adani Corporate House, 4th floor South-wing, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
86. Vice- President (Commercial), Adani Solar Energy Jodhpur Five Private Ltd., Adani Corporate House, 4th floor South-wing, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
87. Project Head, Tata Power Renewable Energy Ltd., Corporate Centre, A Block, 34, Sant Tukaram Road, Camac Bunder, Mumbai 400009, Maharashtra
88. Head Operation and Maintenance, Clean Solar Power (Bhadla) Pvt. Ltd., 1st Floor, Plot 201 Okhla Industrial Estate, Phase III, New Delhi 110020
89. Vice- President (Commercial), Adani Hybrid Energy Jaisalmer Four Limited, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle, Khodiyar, Gujarat, Ahmedabad 382421
90. Vice- President (Commercial), Adani Hybrid Energy Jaisalmer One Limited, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle, Khodiyar, Gujarat, Ahmedabad 382421
91. Vice- President (Commercial), Adani Hybrid Energy Jaisalmer Three Limited, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle, Khodiyar, Gujarat, Ahmedabad 382421



92. Vice- President (Commercial), Adani Hybrid Energy Jaisalmer Two Limited, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle, Khodiyar, Gujarat, Ahmedabad 382421
93. Vice- President (Commercial), Adani Renewable Energy (RJ) Limited, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle, Khodiyar, Gujarat, Ahmedabad 382421
94. Vice- President (Commercial), SBSR Power Cleantech Eleven Private Limited, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle, Khodiyar, Gujarat, Ahmedabad 382421
95. Dy. General Manager, Avaada RJHN Private Limited, C-11, C Block, Sector-65, Gautam Buddha Nagar, Uttar Pradesh, Noida 201301
96. Asst. Vice President, O&M, Avaada Sunce Energy Private Limited, C-11, C Block, Sector-65, Gautam Buddha Nagar Uttar Pradesh Noida 201301
97. Asst. Vice President, O&M, Avaada Sustainable RJ Project Private Limited, C-11, C Block, Sector-65, Gautam Buddha Nagar, Uttar Pradesh Noida 201301
98. Deputy General Manager, Ayana Renewable Power One Private Limited, S 2904, 29th floor, Word Trade Center, Brigade Gateway Campus, 26/1, Dr Rajkumar Road, Maleswaram-Rajajinagar, Karnataka, Bangalore 560055
99. Vice President, Azure Power Forty One Private Limited, Southern Park, 5th Floor, D-II, Saket Place, Saket, Delhi, New Delhi – 110017
100. Vice President, Azure Power Maple Private Limited, Southern Park, 5th Floor, D-II, Saket Place, Saket Delhi, New Delhi, 10017
101. DGM, ReNew Solar Energy Jharkhand Three Pvt. Ltd., Commercial Block-1, Zone 6, Golf Course Road, DLF City phase-V, Haryana, Gurugram, 122009
102. DGM, ReNew Solar Urja Pvt Ltd., Commercial Block-1, Zone 6, Golf Course Road, DLF City phase-V, Haryana, Gurugram, 122009
103. DGM, Renew Sun Bright Private Limited, Commercial Block-1, Zone 6, Golf Course Road, DLF City phase-V, Haryana, Gurugram, 122009
104. DGM, ReNew Sun Waves Private Limited, Commercial Block-1, Zone 6, Golf Course Road, DLF City phase-V, Haryana, Gurugram, 122009
105. DGM, Renew Surya Ravi Private Limited (Bikaner), Commercial Block-1, Zone 6, Golf Course Road, DLF City phase-V, Haryana, Gurugram, 122009
106. Head-O&M, Mahindra Renewables Private Limited, DevCo, Mahindra Towers, Dr. GM Bhoasale Marg, P K Kurlle Chowk, Worli Maharastra Mumbai 400018
107. Head-O&M, Eden Renewable Cite Private Limited, 236 B&C, First Floor, DLF South Court, Saket, Delhi, New Delhi 110017
108. Director (Technical), Delhi Seller (PPCL, Bawana) Pragati Power Corportion Ltd., Himadri Building, Rajghat Power House Complex, Rajghat, New Delhi, Delhi-110002
109. CEO, UP Seller (MUNPL) Meja Urja Nigam (P) Ltd P.O.- kohdar, Tehsil- Meja, Allahabad, Uttar Pradesh-212301

#### **Users under the category of Inter State Transmission Licensees**





110. Executive Director, PGCIL, NRTS-I, Power Grid Corporation of India Ltd., B-9, Qutab Institutional Area, New Delhi-110016.
111. Director, Operations, Powerlinks Transmission Ltd., 10th Floor, DLF Tower-A, District Centre, Jasola, New Delhi-110044
112. CFO, Powergrid Himachal Transmission Limited, B-9, Qutab Institutional Area, New Delhi-110016.
113. Director, Business Development, Adani Transmission India Ltd., Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
114. Managing Director, Parbati Koldam Transmission Company LTD., 5<sup>th</sup> Floor 1A, JMD Galleria, Sec-48, Sohna Road, Gourgan, Haryana 122018.
115. CEO, Aravali Power company Private Limited (Transmission Licensee), P.O.: Jharli, Dist. Jhajjar Haryana-124141
116. Vice President (Regulatory and Contracts), NRSS XXIX Transmission Limited, Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra, India-40098
117. Vice President (Regulatory and Contracts), RAPP Transmission Company Ltd, Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra, India-40098
118. Vice President (Regulatory and Contracts), Patran Transmission Company Limited, Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra, India-40098
119. Vice President (Regulatory and Contracts), Gurgoan Palwal Transmission Ltd., Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra, India-40098
120. Associate Director - Commercial & Regulatory, NRSS XXXI (B) Transmission Ltd. 504 & 505, 5th Floor, Windsor, Off CST Road, Kalina, Santacruz (E), Mumbai, Maharashtra-400098
121. AGM, NRSS XXXVI Transmission Ltd., Tata Power Company Ltd., Shatabdi Bhawan, B-12 &13, Sector-4, Noida, Uttar Pradesh- 201301
122. CEO, POWERGRID Unchahar Transmission Ltd. 765/400/220kV Substation, Village Chauferava, Post & Dist. Fatehpur, Uttar Pradesh, 212601
123. CEO, POWERGRID KALA AMB Transmission Ltd., 400/220 KV GIS Sub Station, Vill. Meerpur Kotla, PO. Trilokpur Tehsil. Nahan, Distt. Sirmour, Himachal Pradesh-173030
124. Director, Fatehgarh Bhadla Transmission Limited, 3rd Floor, South Wing, Adani Corporate House, Shantigram, S.G Highway, Khodiyar, Gujarat, Ahmedabad 382421
125. Director, BIKANER-KHETRI TRANSMISSION LIMITED, 3rd Floor, South Wing, Adani Corporate House, Shantigram, S.G Highway, Khodiyar, Gujrat Ahmedabad 382421
126. Project In-Charge, POWERGRID Ajmer Phagi Transmission Limited, POWERGRID, B-9 Qutab Institutional Area, Delhi New Delhi 110016
127. CHIEF ENGINEER (C&R), PTCUL, Vidyut Bhawan, Near ISBT Crossing, Saharanpur Road, Majra, Uttarakhand, Dehradun 248002
128. Project In-Charge, POWERGRID Fatehgarh Transmission Limited, Village: Sanwata, Devikot Sankra Road, 8 KM mile stone, Rajasthan, Jaisalmer 345027



129. Project In-Charge, POWERGRID Khetri Transmission System Limited, Village: Jasrapur, Tehsil- Khetri, Rajasthan Dist- Jhunjhunu- 333514
130. CEO, Powergrid Varanasi Transmission System Limited, C-27/210, Kailgad House, Jagatganj, Uttar Pradesh Varanasi 221002

### **Users of Western Regional Load Despatch Centre (WRLDC):**

#### **Users under the category of Distribution Licensees and Buyers**

1. Managing Director, CSPDCL, PO - Sunder Nagar, Dangania Raipur-492013, Chhattisgarh.
2. Managing Director, GUVNL, Sardar Patel Vidyut Bhavan Race Course Gujarat Vadodara 390007.
3. Managing Director, MSEDCL, Prakashgadh, 5th Floor, Bandra East, Maharashtra Mumbai 400051.
4. Managing Director, MP Power Management Co Ltd, 3rd Floor, Block No 11, Shakti Bhavan, Rampur, Madhya Pradesh 482008
5. Chief Electrical Engineer, Goa Electricity Department, Government of Goa, 3rd Floor, Vidyut Bhavan, Panjim, Goa – 403001
6. Secretary (Power), Electricity Department, UT of Daman & Diu, Sachivalaya, Daman & Diu Moti Daman 396210
7. Secretary (Power), UT of Dadra Nagar & Haveli, Secretariat, Electric Department, 66kV Amlia Road, Dadra Nagar & Haveli Silvassa 396230
8. General Manager, Bhadravathi HVDC, Power Grid Corporation of India Ltd, Sumthana Village, Bhadravathi (Tehsil), Bhadravathi, Chandrapur (Dist), Maharashtra-442902
9. General Manager, Vindhayachal HVDC, Power Grid Corporation of India Ltd, P.O. Vindhyanagar, P.Box.No.12, Singrauli (Dist), Madhya Pradesh - 486 885
10. Managing Director, ArcelorMittal Nippon Steel India Limited, 27th KM, Surat Hazira Road, Gujarat, Surat 394270
11. BARC FACILITY - Plant Superintendent, BARC-Nuclear Recycle Board (NRB), BARC, Tarapur, Mumbai – 401502, Maharashtra
12. Station In-charge, +/- 800 kV Champa HVDC Terminal, Power Grid Corporation of India Ltd, Vill: Taga, Tahsil: Akaltara, Janjgir-Champa, Chhattisgarh – 495668
13. Senior General Manager, HVDC Raigarh, POWERGRID, HVDC Raigarh Sub-Station, Village & Post Office- Tarkela, District: Raigarh, Pin -496001 Chhattisgarh.

#### **Users under the category of Generating Stations and Sellers**

14. General Manager, Korba STPS STG (I & II), NTPC Ltd., P.O.: Vikas Bhavan, Jamniali, Korba (District), Chhattisgarh- 495 450.
15. General Manager, VSTPS-STAGE-I, Vindhayachal STPS, NTPC Ltd, P.O.: Vindhyanagar, Sidhi (District), Madhya Pradesh – 486 885
16. General Manager, VSTPS-STAGE-II, Vindhayachal STPS, NTPC Ltd., P.O.: Vindhyanagar, Sidhi (Dist), Madhya Pradesh – 486 885



17. General Manager, VSTPS-STAGE-III, Vindhayachal STPS, NTPC Ltd, P.O.: Vindhyanagar, Sidhi (Dist), Madhya Pradesh – 486 885
18. General Manager, Kawas Gas Power Project, NTPC Ltd., P.O. Aditya Nagar, Surat, Gujarat - 394 516
19. General Manager, Gandhar Gas Power Project, NTPC Ltd, P.O.: NTPC Township, Bharuch (Dist), Gujarat- 392215
20. General Manager, SIPAT TPS Stg-II, NTPC Ltd., SIPAT, Chhattisgarh-495558
21. Station Director, Nuclear Power Corporation of India Ltd, Kakrapara Atomic Power Station, PO - via Vyara, Dist – Surat, Gujarat - 395651
22. Station Director, Tarapur Atomic Power Station 1&2, Nuclear Power Corporation of India Ltd, P.O. TAPP, Thane (Dist), Maharashtra- 401 504
23. Station Director, Tarapur Atomic Power Station 3&4, Nuclear Power Corporation of India Ltd, P.O. TAPP, Thane (Dist), Maharashtra- 401 504
24. Member (Power), Narmada Control Authority, Narmada Sadan, Sector -B, Scheme No 74, Vijaynagar, Indore, Madhya Pradesh-452010 (Mobile: 9978934846)
25. Executive Director, Jindal Power Ltd. Stg-I, OP Jindal STPP, PO-Tamnar, Gjarghoda Tehsil, Chhattisgarh, District - Raigarh, 496107
26. General Manager (Comml), LANCO Power Ltd, Plot No - 397, phase -III, Udyog Vihar, Haryana Gurgaon 122016
27. General Manager, Korba STPS STG (III), NTPC Ltd., P.O. Vikas Bhavan, Jamnipali, Korba (Dist), Chhattisgarh- 495 450.
28. General Manager, NTPC-SAIL Power Company Private Ltd, Puranena Village, Chhattisgarh Dist - Durg, Bhilai 490021
29. General Manager, 2 X 135 MW Kasaipali Thermal Power Project, ACB (India) Ltd. District - Korba Chhattisgarh, Chakabura 495445
30. General Manager, Ratnagiri Gas & Power Pvt Ltd (RGPPPL), 5th floor, GAIL Jubilee Tower, B-35-36, Sector-1, Noida, Gautam Budh Nagar, Uttar Pradesh 201301
31. General Manager, Bharat Aluminium Co. Ltd, Captive Power plant-II, BALCO Nagar, Chhattisgarh, Korba 495684
32. General Manager, SIPAT TPS Stg-I, NTPC Ltd, SIPAT, Chhattisgarh - 495558.
33. Executive Director, Costal Gujarat Power Ltd (CGPL-UMPP), Tunda Vandh Road, Tunda Village, Mundra, Gujarat Kutch 370435
34. Executive Director, DCPD, OP Jindal STPP, PO-Tamnar, Gjarghoda Tehsil, Chhattisgarh District - Raigarh, 496107
35. Executive Director, ESSAR POWER MP LTD. Village Bandhora, Post- Karsualal, Tehsil-Mada, Distt. Singrauli, Madhya Pradesh - 486886
36. Managing Director, Sasan Power Ltd, Reliance Centre, Near Parbhat Colony, Off Western Express Highway, Santacruz (E), Mumbai 400055
37. General Manager, Mouda STPP Stage-I, NTPC Ltd, Mouda Ramtek Road, P.O. Mouda, Nagpur (Dist), Maharashtra
38. General Manager, VSTPS-STAGE-IV, Vindhayachal STPS, National Thermal Power Corporation of India Ltd, P.O Vindhyanagar, Sidhi (Dist), Madhya Pradesh – 486 885



39. Executive Director, GMR Warora Energy Limited, Plot No B-1, Mohabala MIDC Growth Center Post Tehsil - Warora, Dist – Chandrapur, Maharashtra 442907
40. Managing Director, KSK Mahanadhi, 8-2-293/82/A/431/A, Road No 22 Jubilee Hills, Andhra Pradesh, Hyderabad 500033
41. Raigarh Energy Generation Limited, Adani Corporate House, Shantigram, S.G. Highway, Ahmedabad 382421
42. Executive Director, DB Power, Village - Baradarha, Post - Kanwali, Dist - Janjgir, Chhattisgarh, Baradarha 495695
43. Managing Director, Jaypee Nigrie Super Thermal Power Project, Nigri District, Singrauli, Madhya Pradesh, 486668
44. Executive Director, Jindal Power Ltd. Stg-II, OP Jindal STPP, PO-Tamnar, Gjarghoda Tehsil, Chhattisgarh, District - Raigarh, 496107
45. Executive Director, DGEN Mega Power Project, Plot No Z-9, Dahej SEZ Area (Eastern side), At: Dahej, Taluka-Vagra, Dist-Bharuch, Gujarat 392130
46. Raipur Energen Limited, Adani Corporate House, Shantigram, S.G. Highway, Ahmedabad 382421.
47. Head (Commercial), Dhariwal Infrastructure Ltd., CESC House, Chowringhee Square, Kolkata – 700001
48. Chief General Manager, RKM Powergen Pvt. Ltd., Village: Uchpinda, PO: Dhurkot, Dist: Janjgir-Champa, Chhattisgarh - 495692
49. CEO, MB Power (Madhya Pradesh) Ltd., Corporate Office: 239, Okhla Industrial Estate Phase-III, New Delhi- 110020 (Tel: 011-47624100)
50. Head (Commercial), Jhabua Power Ltd., Village – Barrella, Post – Attaria, Tehsil –Ghansor, Dist – Seoni, Madhya Pradesh – 480997
51. General Manager, VSTPS-STAGE-V, Vindhayachal STPS, National Thermal Power Corporation of India Ltd, P.O Vindhyanagar, Sidhi (Dist), Madhya Pradesh – 486 885
52. General Manager, Mouda STPP Stage-II, NTPC Ltd, Mouda Ramtek Road, P.O. Mouda, Nagpur (Dist), Maharashtra
53. Head (Commercial), SKS Power Generation Chhattisgarh Ltd., 501B, Elegant Business Park, Andheri Kurla Road, J B Nagar, Andheri (East), Mumbai – 400059
54. Sr. Vice President (Power), M/s. TRN Energy Pvt. Ltd., 18, Vasant Enclave, Rao Tula ram Marg, New Delhi-110057
55. Station In-charge, NTPC Ltd LARA STPP, - Vill - Chhappora Po+Ps- Pussora, Raigarh, Chattisgarh-496001
56. General Manager/ Plant Head, NTPC Ltd., Solapur Super Thermal Power Station, PO: Hotgi Station, Taluka: South Solapur, District: Solapur, Maharashtra-413003.
57. Station Incharge, Kakrapar Atomic Power Project-3&4(KAPP-3&4), Regd. Office: NPCIL, 16th Floor, Centre-1, World Trade Centre, Cuffe Parade, Colaba, Mumbai-400005
58. Station In-charge, NTPC Ltd. Gadarwara STPP, Village-Dongargaon, PO: Gangai, Tehsil-Gadarwara, Dist-Narsinghpur, Madhya Pradesh
59. Mahindra Renewables Pvt Ltd, RUMS, Deputy Manager, Mahindra Towers, Dr. G.M Bhosale Marg, P.K Kurne Chowk, Worli, Mumbai-400018



60. Arinsun Clean Energy Pvt Ltd, RUMS, Construction Manager, Unit-3, ACEPL, Rewa Ultra Mega Solar Plant, Gurh Tehsil, Dist. Rewa, MP- 486553
61. ACME Jaipur Solar Power Pvt Ltd, RUMS, Senior Manager, Plot No 152, Sector-44, Gurgaon-122002, Haryana
62. OSTRO Kutch Wind Pvt. Ltd, Sr. Manager, Unit No G-0, Mira Corporate Suites,1&2 Iswar Industrial Estate, Mathura Road, New Delhi-110065.
63. ReNew Power Limited, Commercial Block 1, Zone 6, Golf Course Road, DLF City, Phase V, Gurugram, Haryana- 122009
64. Station In-charge, Khargone NTPC, Khargone Super Thermal Power Project, PO Khedi (Bujurg), SO-Bediya, Distt-Khargone, Madhya Pradesh-451113.
65. Green Infra Wind Energy Limited (SECI-II), 5<sup>th</sup> Floor Tower C, Building-8, DLF Cyber City, Gurugram, Haryana-122002
66. Green Infra Wind Energy Limited (SECI-III), 5<sup>th</sup> Floor Tower C, Building-8, DLF Cyber City, Gurugram, Haryana-122002
67. INOX Wind Infrastructure Services Ltd., Dayapar (Kutch) Gujarat, Pin code – 370625
68. Adani Wind Energy Kutchh One Limited, Adani House, Nr Mithakali Six Roads, Navrangpura, Ahmedabad 380009, Gujarat, India
69. Alfanar Energy Private Limited, Corporate Office: 15th Floor, Building No:5, Tower-B, DLF Cybercity, Phase-II, Gurugram-122002, Haryana, INDIA
70. ReNew Wind Energy (AP2) Private Limited, Commercial Block-1, Zone-6, Golf Course Road, DLF City Phase-V, Gurugram, Haryana-122009
71. Adani Wind Energy Kutchh Three Limited, Adani Corporate House, Shantigram, Near Vaishno Devi Circle, SG Highway, Khodiyar, Ahmedabad - 382421, Gujarat
72. Continuum Power Trading (TN) Private Limited, 102, 1st Floor, EL Tara Building, Behind Delphi Building, Hiranandani Gardens, Powai, Mumbai – 400076
73. Gujarat Industries Power Company Limited, GIPCL, Ranoli-391350, Dist: Vadodara, Gujarat
74. Electro Solaire Private Limited, Office-203, Level 2, Pentagon–3, Magarpatta City, Hadapsar, Pune-411013, Maharashtra, India
75. Tata Power Renewable Energy Limited, Corporate Centre, 34, Sant Tukaram Road, Carnac Bunder, Mumbai-400009
76. Adani Wind Energy Kutchh Five Limited, Adani Corporate House, Shantigram, Nr. Vaishno Devi Circle, SG Highway, Khodiyar, Ahmedabad- 382421, Gujarat, India
77. Ostro Energy Private Limited, 138, Ansal Chambers-II, Bhikaji Cama Place, New Delhi-110066
78. Avikiran Solar India Private Limited, S-2 Manish Chamber, DDA Local Shopping Complex, Mayur Vihar Phase-II, New Delhi-110091, India.

### **Users under the category of Inter State Transmission Licensees**

79. General Manager, Power Grid Corporation of India Ltd., Western Region - I Headquarters, PO - Uppalwadi, Sampritinagar, Nagpur, Maharashtra - 440026
80. Executive Director, Torrent Power Grid Ltd, Torrent House, Off Ashram Road, Gujarat Ahmedabad 380009





81. General Manager, Western Transco Power Limited., 601,6th Floor, Hallmark Business Plaza, Opp. Gurunanak Hospital, Bandra(E), Mumbai-51
82. General Manager, Western Transmission Gujarat Limited., 601,6th Floor, Hallmark Business Plaza, Opp, Gurunanak Hospital, Bandra(E), Mumbai-51
83. Executive Director, Jindal Power Ltd., OP Jindal STPP, OP Jindal STPS, PO- Tamnar, Chhattisgarh District - Raigarh, 496107
84. Managing Director, Essar Power Transmission Co. Ltd.- 27 Km Surat Hazira Road, Surat Gujarat -394270 India
85. General Manager (Comml), Adani Power Ltd. Achalraj, Opp. Mayor Bungalow, Law Garden, Ahmedabad, Gujarat - 380006
86. Head (Commercial), Raichur Solapur Power Transmission Company Ltd, Patel Estate, SV Road, Jogeshwari West, Mumbai 400102
87. Head (Commercial), Bhopal Dhule Transmission Company Ltd., Sterlite Grid Ltd. 634 Tulip, New Minal Presidency, J K Road, Ayodhya Bypass, Madhya Pradesh, Bhopal 462023
88. Head (Commercial), Jabalpur Transmission Company Limited (JTCL)-Sterlite Grid Ltd. 634 Tulip, New Minal Presidency, J K Road, Ayodhya Bypass, Madhya Pradesh, Bhopal 462023
89. RAPP Transmission Company, Sterlite Grid Ltd. 634 Tulip, New Minal Presidency, J K Road, Ayodhya Bypass, Madhya Pradesh Bhopal 462023
90. CEO, Powergrid Warora Transmission Ltd. (PWTL), Sampriiti Nagar, Nari Ring Road, Nagpur, Maharashtra- 440026
91. General Manager, Chhattisgarh-WR Transmission Limited (CWRTL), 8A, Sambhav House, Judges Bungalow Road, Bodakdev Ahmedabad, Gujarat- 380015
92. CEO, Powergrid Parli Transmission Ltd, Sampriiti Nagar, Nari Ring Road, Nagpur, Maharashtra- 440026
93. Khargone Transmission Limited, O&M Head Office, A (Tulip) - 634, Project Director – Asset Management and Grid Planning, New Minal Residency, J.K Road Near Ayodha Bypass Road, Bhopal – 462023
94. Sipat Transmission Limited, 8A, Sambhav House Judges Bungalow Road, Bodakdev, Gujarat Ahmedabad – 380015
95. Power Grid-Jabalpur Transmission Ltd., Powergrid Corporation of India Limited, WR-II, Head Quarter, Sama Savli Road, Opp. Ambe School, Gujarat Vadodara 390008.
96. Raipur-Rajnandgaon Warora Transmission Ltd., Adani Corporate House, Shantigram, S.G. Highway, Ahmedabad - 382421, Gujarat
97. Odisha Generation Phase II Transmission Ltd., OGPTL Head Office A (Tulip) - 634, New Minal Residency, J.K Road Near Ayodha Bypass Road, Madhya Pradesh, Bhopal 462023.
98. POWERGRID Varanasi Transmission System Limited, 765/400 kV Substation, PO-Tiyara, Village- Khamaria, Tehsil-Mada, Singrauli, Madhya Pradesh-486886

**Users of Eastern Regional Load Despatch Centre (ERLDC):**

**Users under the Category of Distribution Licensees & Buyers**

1. Chairman, Bihar State Holding Co. Ltd.Vidyut Bhavan, Bailey Road, Patna, Bihar 800021





2. Chairman, Jharkhand Urja Vikash Nigam Limited, Dhurwa Road, Ranchi, Jharkhand 834002
3. Chairman, Damodar Valley Corporation, DVC Tower, VIP Road, Kolkata, WB 700054
4. Chairman, Grid Corporation of India Ltd, Janpath, Bhubaneswar, Odisha 751022
5. Secretary, Power Deptt., Govt. of Sikkim, Kaji Road, Sikkim, Gangtok 731101
6. Chairman, West Bengal State Electricity Distribution Corporation Limited, Bidyut Bhavan, Saltlake, Kolkata, WB 700091
7. Executive Director, ERTS – I, Power Grid Corporation Limited, Board Colony, Shastri Nagar, Patna-800023
8. Addl. General Manager, NTPC Vidyut Vyapar Nigam Limited, Lodhi Road, New Delhi, 110003
9. The DGM (Commercial), Power Grid Corporation of India Ltd., RHQ, ERTS-II, CF-17, Action Area-1C, New Town, Kolkata, 700156, West Bengal

### **Users under the Category of Generating Stations & Sellers**

10. General Manager, Farakka Super Thermal Power Plant-I&II, NTPC Ltd., Farakka, WB 742236
11. General Manager, Kahalgaon Super Thermal Power Plant-I, NTPC Ltd, Bhagalpur Bihar 813214
12. General Manager, Kahalgaon Super Thermal Power Plant-II, NTPC Ltd, Bhagalpur Bihar 813214
13. Executive Director, Talcher Super Thermal Power Stn-I, NTPC Ltd, Nayapalli, Odisha 751012
14. Chief Engineer (Elect), Teesta V HEP, NHPC, Singtam, East Sikkim 737134
15. Chief Engineer, Rangit Hydro Electric Project, NHPC, P.O. Rangit Nagar South Sikkim 737111
16. Chairman, Damodar Valley Corporation, DVC Tower, VIP Road West Bengal Kolkata 700054
17. General Manager, Farakka Super Thermal Power Plant-III, NTPC Ltd., Farakka, WB 742236
18. CEO, Maithon Power Limited, MA-5, Gogna Colony, P.O: Maithon, Dhanbad, Jharkhand 828027
19. Addl. General Manager, NTPC, BARH Thermal Power Station, Patna, Bihar 803213
20. President & Director – Projects, GATI Infrastructure Pvt.Ltd, 268, Udyog Vihar, Phase-IV, Gurgaon, Haryana 122001
21. DGM (Electrical), Adhunik Power & Natural Resource Limited, Village: Padampur, PS: Kandra Tata-Seraikela Road, Jharkhand 832105.
22. Addl. General Manager (Commercial), Talcher Solar PV, ER-II Headquarters, NTPC Limited, 3rd Floor, OLIC Building, Plot No.: N-17/2, Nayapalli, Odissa, Bhubaneswar 751012.
23. GM (Power Sales & Regulatory), GMR Kamalanga Energy Ltd, Plot No.-29, Satyanagar, Bhubaneswar, Odissa-751007
24. Head Power & Sales, Jindal India Thermal Power Ltd., Plot No.12, Local Shopping Complex, Sector-B1, Vasant Kunj, New Delhi- 110070.
25. Head Commercial, Tata Power Trading Co. Ltd., C-43, Sec-62, UP Noida 201307
26. AGM, Dans Energy Pvt. Ltd. 5th Floor, DLF Building No. 8, Tower C, DLF Cyber City, Phase – II, Gurgaon- 122002, Haryana.
27. The General Manager(O&M), Bharatiya Rail Bijlee Company Ltd. Nabinagar, Khera Police Station Dist.-Aurangabad, Bihar-824303



28. Sr. Vice President (O&M), Teesta Urja Ltd. (Teesta -III HEP) Vijaya Building, 2nd Floor, 17 Barakhamba Road, New Delhi, New Delhi 110001
29. VP(Commercial), Sneha Kinetic Power Project Private Ltd,1366, Road no. 45, Jubilee Hills, Hyderabad 500033, Telangana
30. President –Technical, Shiga Energy Private Ltd.,5th Floor, DLF Building No.8, Tower C, Phase-II, Gurgaon 122002, Haryana.
31. GM(C&RA), OPGC, Zone-A,7th Floor, Fortuna Towers, Chandrashekharapur, Bhubaneswar 751023, Odisha.
32. General Manager (O&M), Darlipali Super Thermal Power Project, NTPC Ltd., Odisha, Darlipali, Sundergarh 770072.
33. AGM(EEMG), Nabinagar Power Generation Corporation Ltd., NPGC Nabinagar, Bihar, Aurangabad 831014
34. Add GM(EE), NTPC Bhawan Scope complex.,7 Institutional Area, Lodhi road, New Delhi - 110003

### **Users under the Category of Inter-State Transmission Licensees**

35. Chairman, East North Interconnection Company Ltd., C-2, Mathura Road, New Delhi 110065
36. Executive Director, ER-I, PGCIL, Board Colony, Shastri Nagar, Patna- 800023.
37. General Manager, Powerlinks Transmission Limited Vidyut Nagar, Siliguri WB 734015.
38. Head- Asset Manament/O&M, Purulia & Kharagpur Transmission Comp. Ltd,634A-Tulip New Minal Residency, J.K Road Near Ayodhya Bypass Road, Bhopal-462023.
39. Sr. Vice President, Teestavalley Power Transmission Ltd., Vijaya Building, 2nd Floor, 17 Barakhamba Road, New Delhi -110001.
40. Project Director, Odisha Generation Phase-II Transmission Limited, F-1 Mira Corporate Suites, 1&2 Ishwar Nagar, Okhla Crossing, Mathura Road, New Delhi—110065.
41. The CEO, Alipurduar Transmission Limited ,101, Part – III, G.I.D.C. Estate, Sector -28, Gandhinagar 382028, Gujarat.
42. The General Manager, Darbhanga - Motihari Transmission Company Ltd., A-26/03, Mohan Cooperative Industrial Estate, Mathura Road, New Delhi 110044
43. Chief manager, PMJTL, PGCIL, CF-17, Action area 1C, New Town, Kolkata, west Bengal-700156
44. The Senior Manager (Comml), 3rd Floor South Wing, Adani Corporate Office, Shantigram, Khodiyar, Ahmedabad.
45. The CM, POWERGRID CORPORATION OF INDIA LIMITED, CF-17, ACTION AREA 1C, NEW TOWN, KOLKATA-700156.
46. The CGM/CEO"POWERGRID MITHILANCHAL TRANSMISSION LIMITEDNEAR TRANSFORMER REPAIR WORKSHOP, SHASTRI NAGAR, PATNA-800023, BIHAR

### **Users of Southern Regional Load Despatch Centre (SRLDC):**

### **Users under the category of Distribution Licensees and Buyers**



1. Chairman cum Managing Director, APTRANSCO, Vidyut Soudha, Gunadala, Vijayawada 520 004, Andhra Pradesh
2. Chairman cum Managing Director, TSTRANSCO, Vidyut Soudha, Hyderabad 500 082, Telangana
3. Managing Director, PCKL, KPTCL building, Cauvery Bhavan, Bangalore-560 009, Karnataka
4. Chairman, KSEB, Vaidyuthi Bhavanam, Pattom, Trivandrum 695 004, Kerala
5. Chairman, TNEB, 144, Anna Salai, Chennai 600 002, Tamil Nadu
6. Superintending Engineer, PUDUCHERRY ELE. DEPT, Electricity Dept. of Pondicherry, Pondicherry 605 001
7. Chief Engineer (Electrical), Goa Electricity Board, Office of Chief Electrical Engineer (Electrical), Govt. of Goa, Vidyuth Bhavan, 3rd Floor, Panaji, Goa 403 001
8. Executive Director, POWERGRID HVDC, PGCIL, Southern Regional Transmission System – II, Near RTO Driving Test Track, Singanayakanhalli, Yelahanka, Bangalore 560 064, Karnataka
9. Sr. General Manager, HVDC-Pugalur, Power Grid Corporation of India Ltd, Nochipalayam Post, Sirukinar Village, Dharmapuram Taluk, Tiruppur Dist., Tamil Nadu – 638706
10. Chief General Manager, VSC SUBSTATION, NEAR CASHEW STATION, MANNUTHY THANNIKKUEDEM ROAD, THRISSUR KERALA- 680651
11. GM (CEM & C&IT), Salem Steel Plant, Steel Authority of India Limited, Salem - 636 013
12. Divisional Electrical Engineer, Office of Senior Divisional Electrical Engineer, Divisional Railway Manager Building, Traction Distribution Branch, Ground Floor, Adjacent to City Railway Station, Bengaluru – 560 023.

### **Users under the category of Generating Stations and Sellers**

13. Executive Director, RAMAGUNDAM STG I & II, NTPC, RSTPS, Jyothi Nagar, Dist. Karim Nagar, Telangana - 505 215
14. Executive Director, RAMAGUNTAM STG III, NTPC, RSTPS, Jyothi Nagar, Dist. Karim Nagar, Telangana - 505 215
15. Executive Director, SIMHADRI STG II, NTPC, District - Vishakhapatnam, Simhadri – 531 020, Andhra Pradesh
16. Executive Director, SIMHADRI STG I, NTPC, District - Vishakhapatnam, Simhadri – 531 020, Andhra Pradesh
17. Executive Director, NTPC, TALCHER STG II, NTPC, Kaniha, Deepshikha - P.O, District – Angul 759 147, Orissa
18. General Manager (O&M), Kudgi STPP, NTPC, T.K. Basavana Bagewadi, Bijapur Dist 586 121, Karnataka
19. Chief General Manager, NLC TPS II STG I, Neyveli Lignite Corpn. Ltd, Thermal Power Station II, Neyveli 607 801, Tamil Nadu
20. Chief General Manager, NLC TPS II STG II, Neyveli Lignite Corpn. Ltd., Thermal Power Station II, Neyveli 607 801, Tamil Nadu
21. Chief General Manager, NLC TPS I EXPANSION, Neyveli Lignite Corpn. Ltd., Thermal Power Station I (Exp.), Neyveli 607 801, Tamil Nadu



22. Chief General Manager, NLC TPS II EXPANSION, Neyveli Lignite Corpn. Ltd., Thermal Power Station II (Expn.), Neyveli 607 801, Tamil Nadu
23. Chief General Manager, New Neyveli Thermal Power Project, Neyveli 607 807, Cuddalore Dist. Tamil Nadu
24. Station Director, MAPS, Nuclear Power Corpn. Of India Ltd, Madras Atomic Power Station, Kalpakkam 603 102, Tamil Nadu
25. Station Director, KGS UNITS 1&2, Nuclear Power Corpn. Of India Ltd, Kaiga Generating Station, Kaiga 581 400, Karwar, Karnataka
26. Station Director, KGS UNIT 3&4, Nuclear Power Corpn. Of India Ltd, Kaiga Generating Station, Kaiga 581 400, Karwar, Karnataka
27. The Station Director, KNPP Unit-1, Kudankulam Nuclear Power Project, Nuclear Power Corporation of India Ltd., Kudankulam Post, Radhapuram Taluk – 627 106, Tamil Nadu
28. The Station Director, KNPP Unit-2, Kudankulam Nuclear Power Project, Nuclear Power Corporation of India Ltd., Kudankulam Post, Radhapuram Taluk – 627 106, Tamil Nadu
29. The Executive Director, NTPC Tamilnadu Energy Company Ltd., Vallur Thermal Power Project, Vellivoyalchavadi Post, Poneri Taluck, Tiruvallur Dist, Chennai – 600 013, Tamil Nadu
30. The Executive Director, NLC Tamilnadu Power Limited, 2 \* 500MW JV Thermal Power Project, Harbour Estate, Tuticorin – 628 004, Tamilnadu
31. Executive Director, LANCO KODAPALLI St II, LANCO KONDAPALLI POWER PVT. LTD, Kondapalli, Ibrahimpatnam Mandal, PIN 521 228, Telangana
32. Executive Director, LANCO KODAPALLI St III, LANCO KONDAPALLI POWER PVT. LTD, Kondapalli, Ibrahimpatnam Mandal, PIN 521 228, Telangana
33. The Chairman & Managing Director, Meenakshi Energy Pvt Ltd. (Phase I), 405, Saptagiri Towers, 1-10-75/1/1 to 6, Begumpet, Secunderabad – 500 016, Telangana
34. The Chairman & Managing Director, Meenakshi Energy Pvt Ltd (Phase II), 405, Saptagiri Towers, 1-10-75/1/1 to 6, Begumpet, Secunderabad – 500 016, Telangana
35. The General Manager, Simhapuri Energy Ltd., Madhucon Greenlands, 6-3-866/2, 3rd Floor, Begumpet, Hyderabad – 560 016, Telangana
36. The President & CEO, Coastal Energen Pvt Limited, 7th Floor, Buhari Towers, No. 4 Moores Road, Chennai 600 006, Tamil Nadu
37. The Chief Commercial Officer (CCO), Sembcorp Energy India Ltd., 6-3-1090, A-Block, 5th Floor, T.S.R Towers, Raj Bhavan Road, Somajiguda, Hyderabad 500082, Telangana
38. The AGM-Electrical, IL&FS Tamil Nadu Power Company Ltd, C. Pudhupettai (Post), Parangipettai (Via), Chidambaram (TK), Cuddalore 608 502, Tamil Nadu
39. The Chief Commercial Officer (CCO), Sembcorp Energy India Ltd., Project-2, 6-3-1090, A-Block, 5th Floor, T.S.R Towers, Raj Bhavan Road, Somajiguda, Hyderabad 500 082, Telangana
40. Assistant General Manager, INDIGRID SOLAR-I (AP) PRIVATE LIMITED (Formerly known as FRV Andhra Pradesh Solar Farm-I Pvt. Ltd.) S-5, SECOND FLOOR, MANISH MEGA PLAZA, PLOT NO 13, SECTOR-05, DWARKA, NEW DELHI, 110075

41. Assistant General Manager, INDIGRID SOLAR-II (AP) PRIVATE LIMITED (Formerly known as FRV Andhra Pradesh Solar Farm-II Pvt. Ltd.), S-5, SECOND FLOOR, MANISH MEGA PLAZA, PLOT NO 13, SECTOR-05, DWARKA, NEW DELHI,110075
42. General Manager, Azure Power thirty six private limited, 3rd floor, Asset 301-304, World mark 3, Aerocity, Delhi, 110037
43. Group Head Commercial, Tata Power Renewable Energy Limited, 2nd Floor, Block B, Corporate Centre, 34, Sant Tukaram Road, Carnac Bunder, Mumbai 400 009
44. The Manager, Athena Karnal Solar Power Pvt Ltd (Formerly known as ACME Karnal Solar Power Pvt. Ltd.) 08B116, WeWork Enam Sambhav, C 20, G Block Road, G Block BKC, Bandra Kurla Complex, Bandra East, Mumbai 400051, Maharashtra, India.
45. The Manager, Athena Bhiwadi Solar Power Pvt Ltd (Formerly known as ACME Bhiwadi Solar Power Pvt. Ltd.) 08B116, WeWork Enam Sambhav, C 20, G Block Road, G Block BKC, Bandra Kurla Complex, Bandra East, Mumbai 400051, Maharashtra, India.
46. The Manager, Athena Hisar Solar Power Pvt Ltd (Formerly known as ACME Hisar Solar Power Pvt. Ltd) 08B116, WeWork Enam Sambhav, C 20, G Block Road, G Block BKC, Bandra Kurla Complex, Bandra East, Mumbai 400051, Maharashtra.
47. The GM (Commercial), NTPC Ananthapuramu Ultra Mega Solar park, Southern Region Head Quarters, NTPC Bhavan, Kavadiguda Main Road, Secunderabad 500 080, Telangana
48. General Manager – Projects, Green Infra Renewable Energy Limited, 5th floor, Tower C, Building No.8, DLF Cyber city, Gurugram, Haryana 22 002
49. Chief operating officer (Wind & Solar), Mytrah Energy (India) Energy Pvt Ltd, 8001, S NO 109 Q city, Nanakramguda, Gachibowli, Hyderabad, Telangana -500032
50. The Assistant General Manager (Electrical), Orange Sironj Wind Power Pvt Ltd, F-9, 1st Floor, Manish Plaza-1, Plot No 7, MLU Sector-10, Dwarka, New Delhi- 110075
51. Project Head, Vivid Solaire Energy Private Limited, SF No:93/2, 230 KV Substation, OTTANATHAM to SILLANKULAM main road,628718, Sillankulam, Thoothukudi
52. Manager, ADANI SOLAR ENERGY AP SEVEN PRIVATE LIMITED (Formerly known as SB Energy Solar Private Limited), 1<sup>st</sup> Floor, Adani Green Energy Limited, Fourth Floor South Block, Adani Corporate House (ACH) Shantigram, Ahmedabad – 382421
53. Chief Manager, Fortum Finnsurya Energy Private Ltd., Block 30 and 31, Tirumani village, Pavagada solar Park, Tumkur, dist., Karnataka, India – 572136
54. Manager, Parampujya Solar Energy Private Ltd, Parampujya Solar Energy Private Ltd., Adani Green Energy Limited, Fourth Floor South Block, Adani Corporate House (ACH) Shantigram, Ahmedabad – 382421
55. Asst. General Manager, Yarrow Infra Structure Private Ltd, Rayacherlu (village), pavagad (Taluk), Tumkur (Dist), Karnataka -572136
56. Station Head, Tata Power Renewable Energy Ltd., 2nd floor, B Block, Corporate Center, 34, Sant Tukaram Road, Carnac Bunder, Mumbai 400009
57. Asst. Manager, Adyah Solar Energy Pvt Ltd., S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, #26/1, Dr. Rajkumar Road, Malleswaram, Rajajinagar Bangalore-KA 560055 IN



58. Manager, ReNew Wind Energy (TN2) Private Limited, Commercial, Block - 1, Zone 6, Golf Course Road, Gurugram - 122009, Haryana
59. Sr. Manager, Avaada Solar Energy Private Ltd, C- 11, Sector 65 | Noida (U.P.) - 201301 | India
60. Senior Manager, AMPLUS TUMKUR SOLAR ENERGY ONE PVT LTD. (Formerly known as ACME Kurukshetra Solar Energy Pvt. Ltd.), Block No. 37&38, Ackmanhalli Village, Tirumani Mandal, Pavagada, Tumkur, Karnataka – 572136
61. Senior Manager, AMPLUS PAVAGADA SOLAR ENERGY TWO PVT LTD (Formerly known as ACME Rewari Solar Power Pvt. Ltd.), Block No. 38, Tirumani Mandal, Pavagada, Tumkur, Karnataka – 572136
62. Sr. manager, SBG CLEANTECH Projectco Five PVT, LTD. Adani Green Energy Limited, Fourth Floor South Block, Adani Corporate House (ACH) Shantigram, Ahmedabad – 382421
63. AGM, Fortum Solar, 001, Level G, Pentagon P-5, Magarpatta City, Hadapsar, Pune – 411013
64. Ayana Ananthapuram, S 2904, 29th floor, World Trade Center, Brigade Gateway Campus
65. HEAD CONSTRUCTION SOLAR, Spring Agnitra, SOLAR PARK KOTHAPALLI VILLAGE, ANANTAPUR, ANDHRA PRADESH- 515521
66. AGM - Asset Management, Spring Renewables, Unit No. FF-48 A, First Floor, Omaxe Square, Plot No.14, Jasola District Centre, New Delhi – 110025
67. Deputy General Manager, Avaada solarise, C-11 sector 65 Noida, UP- 201301
68. AGM, Karnataka renewable energy Development, #39, shanti gruha bharath opposite to general office palace road Bengaluru 560001
69. GENERAL MANAGER, Azure power earth, 5th Floor, Southern Park, D-II, Saket Place, Saket, NEW DELHI- 110017
70. Senior Engineer, Ostro Kannada Power Private Limited, Commercial Block-1, Zone 6, Golf Course Road, DLF City Phase-V, Gurugram :122009
71. DGM, Commercial, NTPC RAMAGUNDAM FLOATING SOLAR PV STATION, NTPC LIMITED SR Headquarters NTPC Bhawan Kavadi guda main road Secunderabad Telangana -500080
72. DGM, Commercial, NTPC SIMHADRI 25MW SOLAR PROJECT, NTPC LIMITED SR Headquarters NTPC Bhawan Kavadi guda main road Secunderabad Telangana -500080

### **Users under the category of Inter State Transmission Licensees**

73. Executive Director, POWERGRID ISTS, Southern Regional Transmission System – II, Near.RTO Driving Test Track, Singanayakanhalli, Yelahanka, Bangalore – 560 064, Karnataka
74. The Project In-Charge, Raichur Sholapur Transmission Company Limited, Patel Estates, S.V. Road, Jogeshwari (West), Mumbai 400 102, Maharashtra
75. The Project In-Charge, Kudgi Transmission Ltd., Building No 3, Second Floor, Sudeep Plaza, MLU Sector - 11, Pocket - 4, Dwarka, NEW DELHI – 110 075, Delhi
76. The Project In-Charge, Powergrid Vizag Transmission Ltd. Vizag 400kV SS, Sector 10, Ukkanaguram, Vishakapatnam 530 032, Andhra Pradesh
77. The CEO, Powergrid NM Transmission Ltd., SRTS - II, Near RTO Driving Track, Singanayakanahalli, Yelahanka-Doddaballapur Road, Bengaluru 560 064, Karnataka
78. Head-O&M/Assets Management, Maheswaram Transmission Co. Ltd., Tulip-634, New Minal Residency, J.K. Road, Near Ayodhya Bypass, Bhopal 462023, Madhya Pradesh





79. The Chief Executive Officer, POWERGRID Southern Interconnector Transmission System Ltd, 6-6-8/32 & 395 E, Kavadi guda Main Road, Old Praga tools, Secuderabad 500 080, Telangana

### **Users of North Eastern Regional Load Despatch Centre (NERLDC):**

#### **Users under the category of Distribution licensees and Buyers**

1. Chairman, APDCL, Bijuli Bhavan, Paltan Bazar, Guwahati- 781001
2. Director (Distribution), MeECL, Meter Factory Area, Short Round Road, Integrated Office Complex, Shillong- 793001
3. Chairman & Managing Director, TSECL, Bidyut Bhavan, North Banamalipur, Agartala- 799001
4. Chief Engineer (W. Zone), Dept. of Power, Govt. of Ar. Pradesh, Bidyut Bhavan, Itanagar- 791111
5. Engineer-in-Chief, P & E Dept., Govt. of Mizoram, Khatla, Aizawl- 796001.
6. Executive Engineer (Tr.), Dept. of Power, Govt. of Nagaland, Kohima- 797001
7. Managing Director, MSPDCL, 3rd Floor, New Directorate Building, Near 2nd MR Gate, Imphal – Dimapur Road, Imphal- 795001, Manipur
8. Chief General Manager, Power Grid Corporation of India Ltd, 800 kV HVDC Converter Station, Biswanath Chariali, Vill- Niz Baghmari, P.O.- Burigang, Assam-784176

#### **Users under the category of Generating Stations and Sellers**

9. General Manager, Doyang HEP, NEEPCO, Wokha, Nagaland
10. General Manager, Ranganadi HEP, NEEPCO, P.O. Ranganadi Proj. Dist. Subansiri, Arunachal Pradesh-791121
11. General Manager, AGBPP, NEEPCO, Kathalguri, Tinsukia, Assam-786191
12. General Manager, AGTCCP, NEEPCO, Ramchandranagar, Agartala, Tripura-799008
13. General Manager, KHANDONG HEP, NEEPCO, Umrangsoo, N.C. Hills, Assam
14. General Manager, KOPILI HEP, NEEPCO, Umrangsoo, N.C. Hills, Assam
15. General Manager, KOPILI-2 HEP, NEEPCO, Umrangsoo, N.C. Hills, Assam
16. General Manager, Pare HEP, NEEPCO, Daimukh, Arunachal Pradesh-791112
17. Chief Engineer, NHPC Loktak HEP, Leimatak-795124, Manipur
18. Managing Director, ONGC Tripura Power Company Ltd, 6th Floor, A Wing, IFCI Tower-61, Nehru Place, New Delhi-110019
19. AGM (O&M), NTPC Ltd., BgTPP, Salakati (P), Dist: Kokrajhar (BTAD), Assam-783369.
20. General Manager, Kameng HEP, NEEPCO, Kimi, Arunachal Pradesh - 790114

#### **Users under the category of Inter State Transmission Licensees**

21. Executive Director, NERTS, Power Grid Corporation of India Ltd., Lapalang, Shillong-793006, Meghalaya
22. Managing Director, North Eastern Transmission Company Ltd, D-21, 3rd Floor-2C, 217 Corporate Park, DMRC Building, Sector-21, Dwarka, 110077



23. Senior Manager, ENICL, First Floor, Unit No. 101, Windsor, off CST Road, Vidyanagari Marg, Kalina, Santacruz East Mumbai, Maharashtra, 400098
24. Senior Manager, NER-II TRANSMISSION LIMITED, First Floor, Unit No. 101, Windsor, off CST Road, Vidyanagari Marg, Kalina, Santacruz, Maharashtra, 400098
25. Chief Executive Officer, KOHIMA MARIANI TRANSMISSION LIMITED, House No. 6, Chilarai Path, Ward No. 28, Beltola, Guwahati, Assam 781028.

**Parties Present:** Shri Prashant Garg, NRLDC  
Shri Ratul Sarma, NERLDC  
Shri Hemant Kumar Meena, WRLDC  
Shri Venkateshan M, SRLDC  
Shri Alok Kumar Mishra, NRLDC, SRLDC, NLDC, NERLDC, WRLDC & ERLDC  
Shri V. Purushottama Rao, NLDC  
Shri Ranjit Pal, ERLDC

### **ORDER**

National Load Despatch Centre (NLDC), Northern Regional Load Despatch Centre (NRLDC), North Eastern Regional Load Despatch Centre (NERLDC), Western Regional Load Despatch Centre (WRLDC), Southern Regional Load Despatch Centre (SRLDC) and Eastern Regional Load Despatch Centre (ERLDC) (hereinafter to be referred as ‘the Petitioners’) have filed the present petitions under Section 28(4) of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 ( hereinafter to be referred as “RLDC Fees and Charges Regulations, 2019”) for approval of the Performance Linked Incentives for the Petitioners for the financial year 2021-22.

2. The issues raised in the present batch of Petitions are based on a similar set of facts and law. Hence the petitions are being considered for disposal as a batch through instant Order.
3. The Petitioners have made the following prayers in their respective petitions:

#### **Petition No. 80/MP/2023 (NRLDC)**

1. *Approve the KPI score based on the KPIs computed by NRLDC for the year ending 31.03 .2022 given at para 7 above.*



2. *Allow full marks in respect of KPI C3 as per para 9 above and allow PLI percentage of Annual Charges for the year 202 1-22 as incentive as per para 9 above.*
3. *Allow the Applicant to recover the fund for PLI from the users for the year 2021-22 as approved by the Hon'ble Commission.*
4. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

Para 7 and Para 9 of the petition as referred in the prayer are at Paragraph 4(i) and at Paragraph 4(iii) respectively, of this order.

#### **Petition No. 99/MP/2023 (NERLDC)**

1. *Approve the KPI score based on the KPIs computed by NERLDC for the year ending 31. 03.2022 given at para 7 and PLI percentage of Annual Charges of the year 2021-22 as per para 8 above.*
2. *Allow the Applicant to recover the fund for PLI from the users for the year 2021-22 as approved by the Hon'ble Commission.*
3. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

Para 7 and Para 8 of the petition as referred in the prayer are at Paragraph 5(i) and at Paragraph 5(ii) respectively, of this order

#### **Petition No. 100/MP/2023 (WRLDC)**

1. *Approve the KPI score based on the KPIs computed by WRLDC for the year ending 31.03.2022 given at para 7 above.*
2. *Allow full marks in respect of KPI C3 in consideration of submissions made at para 9 above and accordingly allow the PLI percentage (Le. 16.294% of Annual Charges) for the year 2021- 22 as incentive as mentioned at para 9 above.*
3. *Allow the Applicant to recover the amount towards PLI from the users for the year 2021 -22 as approved by the Hon'ble Commission.*
4. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

Para 7 and Para 9 of the petition as referred in the prayer are at Paragraph 6(i) and at Paragraph 6(iii) respectively, of this order

#### **Petition No. 101/MP/2023 (ERLDC)**

1. *Approve the KPI score based on the KPIs computed by ERLDC for the year ending 31.03.2022 given at para 8 and PLI percentage of Annual Charges of the year 2021-22 as per para 9 above.*
2. *Allow the Applicant to recover the fund for PLI from the users for the year 2021-22 as approved by the Hon'ble Commission.*
3. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*



Para 8 and Para 9 of the petition as referred in the prayer are at Paragraph 7(i) and at Paragraph 7(ii) respectively, of this order

**Petition No. 110/MP/2023 (SRLDC)**

1. *Approve the KPI score based on the KPIs computed by SRLDC for the year ending 31.03.2022 given at para 8 above*
2. *Allow full marks in respect of KPI C3 as per para 10 above and allow PLI percentage of Annual Charges for the year 2021-22 as incentive as per para 10 above.*
3. *Allow the Applicant to recover the fund for PLI from the users for the year 2021-22 as approved by the Hon'ble Commission.*
4. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

Para 8 and Para 10 of the petition as referred in the prayer are at Paragraph 8(i) and at Paragraph 8(iii) respectively, of this order

**Petition No. 111/MP/2023 (NLDC)**

1. *Approve the KPI score based on the KPIs computed by NLDC for the year ending 31.03 .2022 given at para 7 above.*
2. *Allow full marks in respect of KPIs B1 & C3 as per para 9 above and allow PLI percentage of Annual Charges for the year 2021-22 as incentive as per para 9 above.*
3. *Allow the Applicant to recover the fund for PLI from the users for the year 2021-22 as approved by the Hon'ble Commission.*
4. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice*

Para 7 and Para 9 of the petition, as referred to in the prayer, are at Paragraph 9(i) anParagraph 9(iii) respectively, of this order.

**Submission of the Petitioner in Petition No. 80/MP/2023 (NRLDC)**

4. The Petitioner has made the following submissions:

- i) A summary of the KPIs computed by NRLDC for FY 2021-22. along with the marks scored, is given below:



Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Achievement	Marks Scored	
<b>(A) Stake holder satisfaction</b>							
3	A1	MoU Rating as per DPE: Score in MoU Rating.	100%	40	77.21%	30.884	
4	A2	<b>Facilitate power system and market functioning</b>					
4.1	A2-1	Power Market transaction					
4.2			Bilateral				
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	100%	60.000
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	12	10.000
		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10	12	10.000
Sub total (A2-1)				80		80.000	
<b>Power System Functioning:</b>							
4.5	A2-2	a	Conduct operation from backup Control Centre for RLDC.	1	10	1	10.000
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	100%	10.000
4.6		c	Mock trial run of identified system to be done in year as per provisions of Grid Code	100%	10	87.50%	8.750
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	4	10	4	10.000
Sub total (A2-2)				40		38.750	
5	A3	<b>Maintain system reliability</b>					
5.1		1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	90%	20	75.077%	17.015
5.2		2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	92.381%	40.000
5.3		3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20	100%	20.000
Sub total (A2-3)				80		77.015	
6	A4	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites	99.95%	40	99.984%	40.000	
7	A5	<b>Information dissemination</b>					
7.1		1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.000
		2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	365 days	20	365 days	20.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Achievement	Marks Scored	
Sub total (A5)				40		40.000	
8	A6	<b>Preparation of accounts</b>					
8.1		1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	52	30.000
8.2		2	Ancillary Services: Submit data to RPC by Thursday every week	52	30	47	27.115
8.3		3	AGC: Submit data to RPC by Thursday every week	52	20	52	20.000
Sub total (A6)				80		77.115	
<b>A: Total (A1:A6)</b>				<b>400</b>		<b>383.765</b>	
	<b>B</b>	<b>Financial Prudence</b>					
9	B1	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15% or less	80	34.45% (variance)	64.438	
10	B2	<b>Statutory compliance – Audits:</b> Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit	4	120	4	120.000	
<b>B: Total (B1:B2)</b>				<b>200</b>		<b>159.778</b>	
<b>(C) Learning &amp; Growth</b>							
11	C1	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60	1	60.000	
12	C2	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	2	60.000	
13	C3	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 80% or more certified operators among eligible employees	80%	40	57.35%	30.941	
14	C4	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40	95.96%	39.192	
<b>C: Total (C1:C4)</b>				<b>200</b>		<b>190.133</b>	
	<b>D</b>	<b>(D) Internal Process</b>					
16	D1	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	99.95%	80	99.980%	80.000	
17	D2	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	365 days	60	365 days	60.000	
18	D3	<b>ISO Certification:</b> Active certification in 4 ISO standards	365 days	20	365 days	20.000	
19	D4	<b>Process Documentation – Black Start, Reactive Power:</b> Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	2	40	2	40.000	



Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Achievement	Marks Scored
		<b>D: Total (D1:D4)</b>		<b>200</b>		<b>200.000</b>
		<b>Total Marks (Sum A to D)</b>		<b>1000</b>		<b>958.336</b>
		<b>Performance of NRLDC (%)</b>				<b>95.834</b>

- ii) NRLDC may be allowed to recover 16.167 % of annual charges as an incentive for the aggregate performance level of 95.834 % as per Regulation 32 (5) of the RLDC Fees and Charges Regulations, 2019, quoted as follows.

*“The RLDCs or NLDC, as the case may be, shall be allowed to recover incentive of 15% of Annual LDC Charges for aggregate performance level of 90%. The incentive shall increase by 1% on pro-rata basis for every 5% increase of performance level above 90%: The incentive shall be capped as per DPE Office Memorandum No. W-02/0028/2017-DPE(WC)-GL-XIII/ 17 dated 3.8.2017.*

*Provided that incentive shall be reduced by 1% on pro-rata basis for the every 3% decrease in performance level below 90%.”*

- iii) Due to the outbreak of COVID-19 across the country, the certification exam (conducted by NPTI regularly) scheduled to be held in March 2020 was postponed. After multiple postponements, the 8<sup>th</sup> basic level PSO (Power System Operator) exam was held on 03<sup>rd</sup> April 2022. In view of this, it is requested to allow full marks (40) for KPI C3: Adequacy of HR - Percentage of certified system operators among eligible system operators. In view of this modification, the aggregate performance level of NRLDC will be 96.739 %. Accordingly, NRLDC may be allowed to recover 16.348 % of annual charges as an incentive.

### **Submission of the Petitioner in Petition No. 99/MP/2023 (NERLDC)**

5. The Petitioner has made the following submissions:

A summary of the KPIs computed by NERLDC for FY 2021-22, along with the marks scored, is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Scored	
		<b>(A) Stake holder satisfaction</b>					
<b>3</b>	<b>A1</b>	<b>MoU Rating as per DPE: Score in MoU Rating.</b>	<b>100%</b>	<b>40.000</b>	<b>77.21%</b>	<b>30.884</b>	
<b>4</b>	<b>A2</b>	<b>Facilitate power system and market functioning</b>					

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Scored	
4.1	A2-1	Power Market transaction					
4.2		Bilateral					
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60.000	100%	60.000
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10.000	12	10.000
		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10.000	12	10.000
Sub total (A2-1)				80.000		80.000	
	A2-2	Power System Functioning:					
4.5		a	Conduct operation from backup control centre for RLDC.	1	10.000	2	10.000
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10.000	100%	10.000
4.6		c	Mock trial run of identified system to be done in year as per provisions of Grid Code	1	10.000	1	10.000
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	4	10.000	4	10.000
Sub total (A2-2)				40.000		40.000	
5	A3	<b>Maintain system reliability</b>					
5.1		1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	90%	20.000	75.077%	17.015
5.2		2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40.000	99.915%	40.000
5.3		3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20.000	100%	20.000
Sub total (A2-3)				80.000		77.015	
6	A4	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites	99.95 %	40.000	99.952%	40.000	
7	A5	<b>Information dissemination</b>					

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Scored	
7.1		1 ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20.000	12	20.000	
		2 Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	365	20.000	365	20.000	
Sub total (A5)				40.000		40.000	
<b>8</b>	<b>A6</b>	<b>Preparation of accounts</b>					
8.1		1 Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30.000	52	30.000	
8.2		2 Ancillary Services: Submit data to RPC by Thursday every week	52	30.000	52	30.000	
8.3		3 AGC: Submit data to RPC by Thursday every week	52	20.000	52	20.000	
Sub total (A6)				80.000		80.000	
<b>A: Total (A1:A6)</b>				<b>400.000</b>		<b>387.899</b>	
<b>(B)Financial Prudence</b>							
<b>9</b>	<b>B1</b>	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15% or less	80.000	87.9% (variance )	<b>21.677</b>	
<b>10</b>	<b>B2</b>	<b>Statutory compliance – Audits:</b> Compliance of following i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit	4	120.000	4	120.000	
<b>B: Total (B1:B2)</b>				<b>200.000</b>		<b>141.677</b>	
<b>(C)Learning &amp; Growth</b>							
<b>11</b>	<b>C1</b>	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60.000	1	60.000	
<b>12</b>	<b>C2</b>	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60.000	2	60.000	
<b>13</b>	<b>C3</b>	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 80% or more certified operators among eligible employees	80%	40.000	89.091%	40.000	
<b>14</b>	<b>C4</b>	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40.000	100%	40.000	
<b>C: Total (C1:C4)</b>				<b>200.000</b>		<b>200.000</b>	

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Scored
<b>(D) Internal Process</b>						
16	D1	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	99.95 %	80.000	100.00%	80.000
17	D2	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	365	60.000	365	60.000
18	D3	<b>ISO Certification:</b> Active certification in 4 ISO standards	4	20.000	4	20.000
19	D4	<b>Process Documentation – Black Start, Reactive Power:</b> Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	2	40.000	2	40.000
<b>D: Total (D1:D4)</b>				<b>200.000</b>		<b>200.000</b>
<b>Total Marks (Sum A to D)</b>				<b>1000.000</b>		<b>929.576</b>
<b>Performance of NERLDC= Marks Obtained (P)/Max. Marks *100 in %</b>						<b>92.958</b>

- i) NERLDC may be allowed to recover 15.592 % of annual charges as an incentive as per Regulation 32 (5) of the RLDC Fees and Charges Regulations, 2019, in view of the aggregate performance level of 92.958 % achieved by NERLDC.

**Submission of the Petitioner in Petition No. 100/MP/2023 (WRLDC):**

6. The Petitioner has made the following submissions:

- i) A summary of the KPIs computed by WRLDC for FY 2021-22, along with the marks scored, is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Achievement	Marks Scored
<b>(A) Stake holder satisfaction</b>						
3	A1	<b>MoU Rating as per DPE:</b> Score in MoU Rating.	100%	40	77.210%	30.884
4	A2	<b>Facilitate power system and market functioning</b>				
4.1	A2-1	Power Market transaction				

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Achievement	Marks Scored	
4.2			Bilateral				
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	99.793%	59.876
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	12	10.000
		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10	12	10.000
Sub total (A2-1)				80		80	
<b>Power System Functioning:</b>							
4.5	A2-2	a	Conduct operation from backup control centre for RLDC.	1	10	1	10.000
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	94.444%	9.444
4.6		c	Mock trial run of identified system to be done in year as per provisions of Grid Code	100%	10	87.500%	8.750
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	4	10	4	10.000
Sub total (A2-2)				40		38.194	
5	<b>Maintain system reliability</b>						
5.1	A3	1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	90%	20	85.077%	17.015
5.2		2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	100.000%	40.000
5.3		3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20	100%	20.000
Sub total (A2-3)				80		77.015	
6	A4	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites		99.95%	40	100.000%	40.000
7	<b>Information dissemination</b>						
7.1	A5	1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.000
		2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	365 days	20	365 days	20.000
Sub total (A5)				40		40.000	

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Achievement	Marks Scored	
8	A6	<b>Preparation of accounts</b>					
8.1		1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	52	30.000
8.2		2	Ancillary Services: Submit data to RPC by Thursday every week	52	30	52	30.000
8.3		3	AGC: Submit data to RPC by Thursday every week	52	20	52	20.000
Sub total (A6)				80		80	
<b>A: Total (A1:A6)</b>				400		385.969	
	<b>B</b>	<b>Financial Prudence</b>					
9	B1	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15% or less	80	73.414% (variance)	58.731	
10	B2	<b>Statutory compliance – Audits:</b> Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit	4	120	4	120.000	
<b>B: Total (B1:B2)</b>				200		178.731	
<b>(C) Learning &amp; Growth</b>							
11	C1	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60	1	60.000	
12	C2	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	2	60.000	
13	C3	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 80% or more certified operators among eligible employees	80%	40	58.095%	23.238	
14	C4	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40	100%	40.000	
<b>C: Total (C1:C4)</b>				200		183.238	
	<b>D</b>	<b>(D) Internal Process</b>					
16	D1	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	99.95%	80	100.000%	80.000	
17	D2	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	365 days	60	365 days	60.000	
18	D3	<b>ISO Certification:</b> Active certification in 4 ISO standards	365 days	20	365 days	20.000	
19	D4	<b>Process Documentation – Black Start, Reactive Power:</b> Update Black Start Procedure by 31st January every year and	2	40	2	40.000	



Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Achievement	Marks Scored
		Update Reactive Power Document by 31st December every year.				
		<b>D: Total (D1:D4)</b>		200		200.000
		<b>Total Marks (Sum A to D)</b>		1000		947.939
		<b>Performance of WRLDC (%)</b>				94.794

- ii) WRLDC may be allowed to recover 15.959 % of annual charges as an incentive as per Regulation 32 (5) of the RLDC Fees and Charges Regulations, 2019, in view of the aggregate performance level of 94.794 % achieved by WRLDC.
- iii) Due to the outbreak of COVID-19 across the country, the system operator certification examination scheduled to be held in March 2020 (which is regularly conducted by NPTI) was postponed. After multiple postponements, the 8th basic level PSO (Power System Operator) certification examination was held on 03<sup>rd</sup> April 2022. Thus, the eligible system operators didn't get an opportunity to appear for the certification examination during the period. In view of this, it is requested to allow full marks (i.e. 40) for KPI C3: Adequacy of HR - Percentage of certified system operators among eligible system operators. Accordingly, with the above, with consideration of full marks against KPI C3, the aggregate performance level of WRLDC will work out to be 96.470%. Accordingly, WRLDC may be allowed to recover 16.294% of annual charges as a performance-linked incentive for FY 2021-22.

### **Submission of the Petitioner in Petition No. 101/MP/2023 (ERLDC):**

7. The Petitioner has made the following submissions:

- i) A summary of the KPIs computed by ERLDC for FY 2021-22, along with the marks scored, is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Obtained
		<b>(A) Stake holder satisfaction</b>				
3	A1	MoU Rating as per DPE: Score in MoU Rating.	100%	40	77.21%	30.884
4	A2	<b>Facilitate power system and market functioning</b>				
4.1	A2-1	Power Market transaction				
4.2		Bilateral				

Section No. of the Procedure	Annexure	Key Performance Indicators		Target	Maximum Marks	Achievement	Marks Obtained
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	100%	60.000
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	100%	10.000
		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10	100%	10.000
<b>Sub total (A2-1)</b>					<b>80</b>		<b>80.00</b>
		Power System Functioning:					
4.5	A2-2	a	Conduct operation from backup control centre for RLDC.	1	10	0%	0.000
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	100%	10.000
4.6		c	Mock trial run of identified system to be done in year as per provisions of Grid Code	4	10	100%	10.000
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	4	10	100%	10.000
<b>Sub total (A2-2)</b>					<b>40</b>		<b>30.000</b>
<b>5</b>		<b>Maintain system reliability</b>					
5.1	A3	1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	90%	20	75.08%	17.015
5.2		2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	98.27%	40.000
5.3		3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20	100%	20.000
<b>Sub total (A2-3)</b>					<b>80</b>		<b>77.015</b>

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Obtained	
6	A4	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites	99.95%	40	99.998%	40.000	
7	A5	<b>Information dissemination</b>					
7.1		1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	100%	20.000
		2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	365	20	100%	20.000
<b>Sub total (A5)</b>				<b>40</b>		<b>40.000</b>	
8	A6	<b>Preparation of accounts</b>					
8.1		1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	100%	30.000
8.2		2	Ancillary Services: Submit data to RPC by Thursday every week	52	30	98.08%	29.423
8.3		3	AGC: Submit data to RPC by Thursday every week	52	20	98.08%	19.615
Sub total (A6)				80		79.038	
<b>A: Total (A1:A6)</b>				<b>400</b>		<b>376.938</b>	
	<b>B</b>	<b>Financial Prudence</b>					
9	B1	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15%	80	32.32% (variance)	66.147	
10	B2	<b>Statutory compliance – Audits:</b> Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit	4	120	100	120	
<b>B: Total (B1:B2)</b>				<b>200</b>		<b>186.147</b>	
<b>(C) Learning &amp; Growth</b>							
11	C1	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60	100	60	
12	C2	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	100	60	
13	C3	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 80% or more certified operators among eligible employees	80%	40	85.71%	40	

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Obtained
14	C4	No. of man-days per year per eligible employee: 100% employees get minimum 7 days training	100%	40	87.23%	37.447
<b>C: Total (C1:C4)</b>				<b>200</b>		<b>197.447</b>
	<b>D</b>	<b>(D) Internal Process</b>				
16	D1	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	99.95%	80	100%	80.000
17	D2	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	100%	60	100%	60.000
18	D3	<b>ISO Certification:</b> Active certification in 4 ISO standards	365	20	365	20.000
19	D4	<b>Process Documentation – Black Start, Reactive Power:</b> Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	2	40	100	40.000
<b>D: Total (D1:D4)</b>				<b>200</b>		<b>200.000</b>
<b>Total Marks (Sum A to D)</b>				<b>1000</b>		<b>960.532</b>
<b>Performance of ERLDC= Marks Obtained (P)/Max. Marks *100 in %</b>						<b>96.053%</b>

- ii) ERLDC may be allowed to recover 16.211 % of annual charges as an incentive as per Regulation 32 (5) of the RLDC Fees and Charges Regulations, 2019, in view of the aggregate performance level of 96.053 % achieved in ERLDC.

### **Submissions of the Petitioner in Petition No. 110/MP/2023 (SRLDC)**

8. The Petitioner has made the following submissions:

- i) A summary of the KPIs computed by SRLDC for FY 2021-22, along with the marks scored, is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Scored
<b>(A) Stake holder satisfaction</b>						
3	A1	MoU Rating as per DPE	100 %	40	77.21%	30.884
4	A2	<b>Facilitate power system and market functioning</b>				
	A2-1	Power Market transaction				

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Scored
		Bilateral				
4.2	A2-1a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	100%	60.000
	A2-1b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	12	10.000
	A2-1c	Refunds due to curtailment or revision of STOA transactions during previous month by 15 <sup>th</sup> of every current month	12	10	12	10.000
<b>Sub-Total (A2-1)</b>				<b>80</b>		<b>80.000</b>
	A2-2	Power System Functioning				
4.5	A2-2a	Conduct operation from backup control centre for RLDC.	1	10	1	10.000
4.7	A2-2b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	100 %	10.000
4.6	A2-2c	Mock trial run of identified system to be done in year as per provisions of Grid Code	100%	10	63.636 %	6.364
4.8	A2-2d	Conduct four (4) number of stakeholder meetings including cross border.	4	10	4	10.000
<b>Sub-Total (A2-2)</b>				<b>40</b>		<b>36.364</b>
<b>Sub-Total (A2)</b>				<b>120</b>		<b>116.364</b>
<b>5</b>	<b>A3</b>	<b>Maintain system reliability</b>				
5.1	A3-1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	90%	20	75.077 %	17.015
5.2	A3-2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	85.444 %	38.177
5.3	A3-3	Processing (approval/ denial) all shut down requests within 50 hours (including NLDC time)	100%	20	100 %	20.000
<b>Sub-Total (A3)</b>				<b>80</b>		<b>75.193</b>
<b>6</b>	<b>A4</b>	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites	99.95%	40	99.972 %	40.000
<b>7</b>	<b>A5</b>	<b>Information dissemination</b>				
7.1	A5-1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.000
7.2	A5-2	Transactions scheduled: Upload corrected implemented schedule of every day within one	365 days	20	365 days	20.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Scored
		(1) working days				
<b>Sub-Total (A-5)</b>				<b>40</b>		<b>40.000</b>
<b>8</b>	<b>A6</b>	<b>Preparation of accounts</b>				
8.1	A6-1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	52	30.000
8.2	A6-2	Ancillary Services: Submit data to RPC by Thursday every week	52	30	52	30.000
8.3	A6-3	AGC: Submit data to RPC by Thursday every week	52	20	52	20.000
<b>Sub-Total (A6)</b>				<b>80</b>		<b>80.000</b>
<b>A: Total (A1 to A6)</b>				<b>400</b>		<b>382.441</b>
	<b>B</b>	<b>Financial Prudence</b>				
<b>9</b>	<b>B1</b>	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15%	80	41.502 % (variance)	58.798
<b>10</b>	<b>B2</b>	<b>Statutory compliance – Audits:</b> Compliance of following Audits: i. Internal Audit (Phase-I) ii. Internal Audit (Phase-II) iii. Physical Verification Audit iv. Statutory Audit	4	120	4	120.000
<b>B: Total( B1 to A2)</b>				<b>200</b>		<b>178.798</b>
	<b>C</b>	<b>Learning &amp; Growth</b>				
<b>11</b>	<b>C1</b>	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60	1	60.000
<b>12</b>	<b>C2</b>	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	2	60.000
<b>13</b>	<b>C3</b>	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 80% or more certified operators among eligible employees	80%	40	48.077 %	27.231
<b>14</b>	<b>C4</b>	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40	100.000 %	40.000
<b>C: Total (C1 to C4)</b>				<b>200</b>		<b>187.231</b>
	<b>D</b>	<b>Internal Process</b>				
<b>16</b>	<b>D1</b>	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	99.95%	80	99.977 %	80.000
<b>17</b>	<b>D2</b>	<b>Availability of infrastructure and amenities:</b>	100%	60	100.000 %	60.000



Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Scored
		Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)				
18	D3	<b>ISO Certification:</b> Active certification in 4 ISO standards	365 days	20	365 days	20.000
19	D4	<b>Process Documentation Process Documentation – Black Start, Reactive Power:</b> Updating Black Start Procedure and Reactive Power Document by 31st January every year and 31st December every year respectively	2	40	2	40.000
<b>D: Total (D1 to D4)</b>				<b>200</b>		<b>200</b>
<b>Total Marks (Sum A to D)</b>				<b>1000</b>		<b>948.469</b>
<b>Performance of SRLDC = Marks obtained (P)/Max. Marks *100 in %</b>						<b>94.847</b>

- ii) As per 32 (5) of the Fees & Charges Regulations, 2019, in view of the aggregate performance level of 94.847 % achieved by SRLDC, SRLDC may be allowed to recover 15.969% of annual charges as an incentive.
- iii) Due to the outbreak of COVID-19 across the country, the certification exam (conducted by NPTI regularly) scheduled to be held in March 2020 was postponed. After multiple postponements, the 8th basic level PSO (Power System Operator) exam was held on 03<sup>rd</sup> April 2022. In view of this, it is requested to allow full marks (40) for KPI C3: Adequacy of HR - Percentage of certified system operators among eligible system operators. In view of this modification, the aggregate performance level of SRLDC will be 96.124 %. Accordingly, SRLDC may be allowed to recover 16.225 % of annual charges as an incentive.

### **Submissions of the Petitioner in Petition No. 111/MP/2023 (NLDC)**

9. The Petitioner has made the following submissions:

- a) A summary of the KPIs computed by NLDC for FY 2021-22, along with the marks scored, is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Scored	
<b>(A) Stake holder satisfaction</b>							
3	A1	MoU Rating as per DPE	100 %	40	77.21	30.884	
4	A2	<b>Facilitate power system and market functioning</b>					
	A2-1	Power Market transaction					
4.2	A2-1a		Collective				
		i	Acceptance of scheduling of Collective Transaction to Power Exchange(s) within the specified time as per the Open Access Regulations.	365 days	20	311 days	17.041
		ii	Disbursement of PX charges by 15 <sup>th</sup> of every month	12	10	12	10.000
4.3	A2-1b		REC				
		i	Registration of RE Generator(s)/ Distribution Licensee(s) within 15 working days of receipt of complete Application or as prescribed by CERC time to time	100%	10	100%	10.000
		ii	Issuance of REC(s) to RE Generator(s)/ Distribution Licensee(s) within 15 working days of receipt of complete Application or as prescribed by CERC time to time.	100%	10	100%	10.000
4.4		ESCerts					
	A2-1c	Registration of Designated Consumers (DC) with registry:	100%	10	100%	10.000	
	Sub-Total (A2-1)			60		57.041	
	A2-2	Power System Functioning					
4.5	A2-2a	Conduct operation from backup control centre for NLDC.	1	20	2	20.000	
4.7	A2-2b	Calculation & reporting of FRC	100%	20	100%	20.000	
4.8	A2-2c	stakeholder meetings including cross border	4	20	5	20.000	
	Sub-Total (A2-1)			60		60.000	
	<b>Total (A2)</b>			120		117.041	
5	A3	Maintain system reliability					

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Scored
5.1	A3-1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	90%	20	75.08%	17.015
5.2	A3-2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	97.89%	40.000
5.3	A3-3	Maintenance Shutdown Coordination: Processing (approval/denial) all shut down requests within 26 hours	100%	20	100%	20.000
<b>Total (A3)</b>				80		77.015
<b>6</b>	<b>A4</b>	<b>Website Availability</b>	99.95%	40	99.98%	40.000
<b>7</b>	<b>A5</b>	<b>Information dissemination</b>				
7.1	A5-1	ATC/TTC: Upload report on website by 28th of every month	12	20	12	20.000
	A5-2	Revision of ATC/TTC: Upload revised ATC/TTC within 1 hour of the event	100%	20	86.56%	17.312
<b>Total (A-5)</b>				40		37.312
<b>8</b>	<b>A6</b>	<b>Preparation of accounts</b>				
8.2	A6-1	Ancillary Services: Upload report on website by 25th of every month	12	40	12	40.000
8.3	A6-2	AGC: Upload report on website by 25th of every month	12	40	12	40.000
<b>Total (A6)</b>				80		80.000
	<b>B</b>	<b>Financial Prudence</b>				
<b>9</b>	<b>B1</b>	<b>Variance in Capex Utilization</b>	15%	80	>100% (variance)	0.000
<b>10</b>	<b>B2</b>	<b>Statutory compliance – Audits</b>	4	120	4	120.000
	<b>C</b>	<b>Learning &amp; Growth</b>				
<b>11</b>	<b>C1</b>	<b>New technology adoption / R&amp;D</b>	1	60	1	60.000
<b>12</b>	<b>C2</b>	<b>Lessons learnt and knowledge dissemination by way of data intensive reports</b>	2	60	4	60.000
<b>13</b>	<b>C3</b>	<b>Adequacy of HR - % of certified operators among eligible operators</b>	80%	40	47.37%	26.947

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Achievement	Marks Scored
	<b>C4</b>	<b>Capacity Building</b>				
14	C4-1	No. of man-days per year per eligible employee	100%	20	38.41%	13.841
15	C4-2	FOLD Meetings/Workshops	6	20	6	20.000
		<b>Total (C4)</b>	100%	40		33.841
	<b>D</b>	<b>Internal Process</b>				
16	D1	<b>Availability of Decision Support System – SCADA</b>	99.95%	80	99.97%	80.000
17	D2	<b>Availability of infrastructure and amenities</b>	100%	60	100%	60.000
18	D3	<b>ISO Certification:</b> Active certification in 4 ISO standards	365 days	20	365 days	20.000
19	D4	<b>Process Documentation – Black Start, Reactive Power:</b> Updating Black Start Procedure and Reactive Power Document by 28 <sup>th</sup> February every year and 31 <sup>st</sup> January every year respectively	2	40	2	40.000
		<b>G. Total</b>		<b>1000</b>	<b>883.041</b>	
		<b>Performance in %</b>			<b>88.304</b>	

- b) NLDC may be allowed to recover 14.435 % of annual charges as an incentive as per Regulation 32 (5) of the RLDC Fees and Charges Regulations, 2019, in view of the aggregate performance level of 88.304 % achieved by NLDC.
- c) **A.** Due to the outbreak of the COVID-19 pandemic, the SCADA Upgradation Project of NLDC planned in FY 2020-21 could not be executed and the same was completed in FY 2021-22. In addition, the actual CAPEX incurred towards the implementation of the National Open Access Registry (NOAR) portal (Planned in FY 2020-21 but executed in FY 2021-22 due to the delay enforced by the COVID-19 pandemic) was higher than that approved by Commission in the NLDC Fees & Charges approval order. Further, the disaster recovery Centre was also commissioned in the FY 2021-22 at NLDC. Due to the aforementioned Capitalizations, the variation w.r.t. approved CAPEX is very high during the year (Approx. 1240%). In view of this, it is requested to allow full marks (80) for KPI B1: Variance in Capex Utilization.
- B.** Due to the outbreak of COVID-19 across the country, the certification exam (conducted by

NPTI regularly) scheduled to be held in March 2020 was postponed. After multiple postponements, the 8<sup>th</sup> basic level PSO (Power System Operator) exam was held on 03<sup>rd</sup> April 2022. In view of this, it is requested to allow full marks (40) for KPI C3: Adequacy of HR - Percentage of certified system operators among eligible system operators.

In view of the above, the aggregate performance level of NLDC will be 97.609 %. Accordingly, NLDC may be allowed to recover 16.522 % of annual charges as an incentive.

### **Hearing dated 06.06.2023**

10. The commission vide hearing dated 06.06.2023 admitted the Petition No. 80/MP/2023 (NRLDC), 99/MP/2023 (NERLDC), 100/MP/2023 (WRLDC), 101/MP/2023 (ERLDC), 110/MP/2023 (SRLDC) and 111/MP/2023 (NLDC) and directed the petitioner under Petition Nos. 80/MP/2023, 99/MP/2023, 100/MP/2023 and 101/MP/2023 to submit the
- a) list of the sub-systems for which mock trial run is to be carried out under Regulation 5.8(b) of the Grid Code and Clause 4.6(a) of the Detailed Procedure under RLDC Fees and Charges Regulations, 2019, notified on 20.5.2022.
  - b) Out of the specified list, how many sub-systems mock trial run has been carried out at least once every six months for year 2021-22.
11. The Petitioners have submitted the required information in compliance with the ROP of hearing dated 06.06.2023.

### **Petitioner submission in Petition No. 80/MP/2023**

12. Petitioner vide affidavit dated 16.06.2023 submitted that most of the hydro stations in the subsystem are snow-fed and during the months of April to September, the water inflows remain high. Therefore, to avoid the spillage of water during the high inflow period, the mock black start exercise of such hydro stations is carried out only during the lean inflow period i.e. October to March months. Further, the mock black start exercise of the gas stations is carried out as per the availability of gas. The details of the mock trial run carried out by the Petitioner are as under:



Sl. No.	List of the sub-systems for which mock trial run is to be carried out under Regulation 5.8(b) of the Grid Code and clause 4.6(a) of the Detailed Procedure for calculations of specific metrics for KPI dated 20.5.2022	Location of conduction of Mock trial	Date of trail run
1	Rajasthan Subsystem	Anta GPS (NTPC)	19-01-2022
2	North Central Subsystem	Karcham HEP Dadri GPS GTPS (IPGCL)	29-12-2022, 28-01-2022, 09-03-2022
3	Eastern UP Subsystem	Rihand HEP Obra HEP	07-02-2022, 07-02-2022
4	Western UP Subsystem	Dhauliganga HEP Tehri HEP Koteshwar HEP	28-12-2022, 12-01-2022, 19-01-2022

In view of the constraints mentioned above for the Hydro and Gas plants, total 7 nos. of mock trial runs have been carried out during the year 2021-22 for the listed subsystem.

**Petitioner submission in Petition No. 99/MP/2023**

13. Petitioner vide affidavit 19.06.2023 submitted that NER being a smaller region as compared to other electrical regions, is considered as one sub-system for carrying out the mock trial run. It is submitted that a mock trial run is carried out on all black start capable ISGS on a rotational basis depending on various scenarios like high/low hydro season, grid conditions etc. The details are as under:

Mock trial run of system as per Grid Code	
Date of trail run	Location of conduction of mock trail
30-11-2021	Rangandi HEP, NEEPCO
09-11-2021	Khandong HEP, NEEPCO
16-12-2021	Loktak HEP, NHPC
04-02-2022	Doyang HEP, NEEPCO

**Petitioner submission in Petition No. 100/MP/2023**

14. Petitioner vide affidavit 19.06.2023 submitted that in the Western Region, there are four identified sub-systems which have black-start resources. The following table gives the list of sub-systems along with the black start trial runs conducted in FY 2021-22 as per the provisions of grid code (i.e. Regulation 5.8(b) of IEGC 2010):



S. N.	List of sub-systems for which mock trial was conducted w.r.t. 5.8(b) of IEGC and Cl. 4.6(a) of Detailed Procedure of 20.05.22	Location of the Trial Run	Date of Trial Run
1	Gujarat sub-system	Jhanor Gas Power Station	30.11.2021
		Sardar Sarovar Hydro Power Station, Kevadia	09.01.2022
2	Maharashtra sub-system	Koyna Hydro Power Station	13.11.2021
		Hydro plants at Bhira, Bhivpuri and Khapoli	05.12.2021
3	Madhya Pradesh sub-system	Indira Sagar Hydro power station	15.06.2021
		Bargi Hydro power station	27.12.2021
4	Chhattisgarh sub-system	Hasdeo Bango Hydro Power Station	27.11.2021

Since the KPI A2-2c requires at least one trial run every six months (i.e. twice a year), the Petitioner has provided two such instances per year for each sub-system except for the Chhattisgarh sub-system, which could conduct only one trial run in the FY 2021-22.

### **Petitioner submission in Petition No. 101/MP/2023**

15. Petitioner, vide affidavit 19.06.2023, submitted that the Eastern Regional grid is demarcated into two (02) subsystems depending on geographic proximity and network connectivity. Subsystem 1 comprises of snow-fed run of the river hydro power plant located in Sikkim and North Bengal. Therefore, to avoid the spillage of water during the high inflow period, the mock black start exercise of such hydro station is carried out only during the lean inflow period. Subsystem 2 comprises a pondage-based hydropower plant located in Odisha and Jharkhand. These hydropower plants are multipurpose hydro projects, which are also used for irrigation and flood control purposes. The mock black start of these hydro power plants is planned considering these constraints. Thus, in line with grid code following mock trial runs were carried out in FY 2021-22:

Sl No	List of the Sub-Systems for which mock trial run is to be carried out under Regulation 5.8(b) of the Grid code and clause 4.6(a) of the Detailed Procedure for calculation of Specific metric for KPI dated 20.5.2022	Location of conduction of Mock trial	Conducted on
1	Subsystem 1:- Bihar, North Bengal and Sikkim Subsystem	TLDP-IV	06.12.2021

		Chuzachen	09.04.2021
2	Subsystem 2:- Jharkhand and Odisha Subsystem	Subarnarekha	03.12.2021
		Burla	15.12.2021

**Hearing dated 26.07.2023**

16. After hearing the Petitioners, the Commission reserved the order in the matters and directed the respective Petitioner to submit the following:

- a) Respective Petitioner in Petition No. 80/MP/2023, 99/MP/2023, 100/MP/2023, 101/MP/2023 and 110/MP/2023, to clarify whether sub-system has been defined in “Operating Procedure” or any other regulations/procedures in the public domain and also to clarify how multiple generating stations can be considered under one sub-system.
- b) Respective Petitioner in Petition No. 80/MP/2023, 99/MP/2023 and 101/MP/2023 to clarify that as to whether any relaxations/constraints, which provide that the Mock trial run is to be carried out depending on various scenarios like high/low hydro season, grid conditions etc, have been provided in “Operating Procedure” or any other regulations/procedures in public domain, since Grid Code has a very specific provisions with respect to mock trial.

17. In compliance to the RoP of hearing dated 26.07.2023, Petitioners in the Petition Nos. 80/MP/2023, 99/MP/2023, 100/MP/2023, 101/MP/2023 and 110/MP/2023 have been submitted as follows:

- a) The term “sub-system” is neither defined exclusively in the IEGC, 2010 nor in “Operating Procedure”. However, Petitioner in Petition No. 80/MP/2023 has submitted that the term “sub-system” is defined under “System Restoration Procedure for Northern Region” prepared by RLDC in line with Clause 5.8 of the IEGC,2010, and it is available at NRLDC website. The same is as under:

*“Chapter-1: Restoration Strategies and Guidelines  
1.2. Restoration Strategies*

.....

**a) Formation of sub-systems: -**

*Those generating stations, where black start facilities are available (i.e., hydro units, gas turbines etc.) should be started up and sub-systems be formed around them by connecting essential loads. Those generating stations will provide start-up power to remaining generating facilities within the sub-system. The subsystem should have sufficient generation to supply most of the load within the sub-system and primary response from the generating units become important to avoid any secondary collapse due to frequency fluctuations.*

.....”

- b) Accordingly, NRLDC, NERLDC, WRLDC, ERLDC and SRLDC have been divided in 4 no. of sub-systems, 1 no. of sub-system, 4 nos. of sub-systems, 2 nos. of sub-systems and 11 no. of sub-systems.
- c) A User’s system for which the restoration procedure is prepared as per Regulation 5.8(b) of the IEGC,2010, can contain one or more black-start generators. During an actual grid restoration post a total or partial black-out, all such black-start resources (viz. hydro/gas generators having black-start DG sets) are instructed to initiate restoration independently by self-starting their generating unit(s) and gradually building up small islands around them by adding commensurate amount of loads. This is followed by the synchronization of each individual island (around each generating station) with the neighbouring island to form a larger island. This process continues until the entire affected subsystem (i.e. the associated pocket of the state grid and/or regional grid and/or the national grid, as the case may be) is rebuilt by restoration of supply to the load points.
- d) SRLDC has submitted that Black start mock drills for Seven out of Eleven subsystems were conducted as per the provisions of Regulation 5.8(b) of IEGC 2010 during the year 2021-22. Details of the same is as under:

Table : List of Sub-systems where black-start trial runs were conducted in 2021-22

S. No.	State	List of sub-systems for which mock trial was conducted w.r.t. 5.8(b) of IEGC and Cl. 4.6(a) of Detailed Procedure of 20.05.22	Location of the Trial Run	Date of Trial Run
1	Andhra Pradesh	Sub System1 (AP-1)	Srisaillam Right Bank PH	25.06.2021, 30.11.2021 30.03.2022
2		Sub System2 (AP-2)	Lower Sileru Power House	20.04.2021, 09.11.2021 19.04.2022
			Upper Sileru Power House	07.07.2021, 30.12.2021

S. No.	State	List of sub-systems for which mock trial was conducted w.r.t. 5.8(b) of IEGC and Cl. 4.6(a) of Detailed Procedure of 20.05.22	Location of the Trial Run	Date of Trial Run
3	Karnataka	Sub System1 (KA-1)	Sharavathi	11.05.2021,23.09.2021
			Gerusoppa	16.06.2021, 27.11.2021
4		Sub System2 (KA-2)	Nagajheri	29.06.2021, 30.12.2021
5	Tamil Nadu	Sub System2 (TN-2)	Sarkapthy PH	08.04.2021, 28.07.2021, 11.03.2022
			PUSHEP PH	16.06.2021, 20.10.2021
6		Sub System3 (TN-3)	Basin Bridge Gas Turbine Power House	25.06.2021, 04.10.2021, 07.03.2022
7	Kerala	Sub System2 (KL-2)	Kuttiadi	05.05.2021, 07.12.2021

## Analysis and Decision

18. We have considered the submissions of the Petitioners and have also perused the facts on record. The Petitioners have filed the present petitions for the approval of Performance Linked Incentive for NLDC and RLDC(s) for the financial year 2021-22.
19. Regulation 32 of the 2019 RLDC Fees and Charges Regulations for reference is reproduced as below:

**“32. Performance linked incentive to RLDCs and NLDC**

(1) Recovery of incentive by the Regional Load Despatch Centre shall be based on the achievement of the Key Performance Indicators (KPIs) as specified in Appendix-V or such other parameters as may be prescribed by the Commission.

(2) Each Regional Load Despatch Centre shall submit its actual performance against each of the key performance indicators to the Commission on annual basis as per the format specified in Appendix-V.

(3) NLDC shall submit the details in regards to each Key Performance Indicator in the format specified in Appendix-V along with the methodology for approval of the Commission.

(4) The Commission shall evaluate the overall performance of the RLDCs or NLDC, as the case



may be, on the basis of weightage specified in Appendix-V.

(5) The RLDCs or NLDC, as the case may be, shall be allowed to recover incentive of 15% of Annual LDC Charges for aggregate performance level of 90%. The incentive shall increase by 1% on pro-rata basis for every 5% increase of performance level above 90%. The incentive shall be capped as per DPE Office Memorandum No. W-02/0028/2017-DPE (WC)-GL-XIII/ 17 dated 3.8.2017. Provided that incentive shall be reduced by 1% on pro-rata basis for the every 3% decrease in performance level below 90%.

(6) The RLDCs or NLDC, as the case may be, shall compute the Key Performance Indicators on annual basis for the previous year ending on 31st March and submit to the Commission along with petitions for approval of the Commission as per Appendix-V of these Regulations:

(7) The Key Performance Indicators of the previous year ending on 31<sup>st</sup> March shall be considered to recover incentive on each year and shall be true up at the end of the control period.”

As per the above, the RLDCs or NLDC, as the case may be, shall submit the details in regards to each Key Performance Indicator, and the Commission shall evaluate the overall performance of the RLDCs or NLDC, as the case may be, on the basis of weightage specified in Appendix-V. Recovery of incentives by the the RLDCs or NLDC shall be based on the achievement of the Key Performance Indicators (KPIs).

20. The detailed procedure for the calculation of Key Performance Indicators was approved by the Commission vide order dated 20th May 2022. Clause 2 of the Detailed procedure for calculation of Key Performance Indicators dated 20<sup>th</sup> May 2022 provides as under:

“2. Approach

2.1. The list of KPIs along with targets and formulations is summarised in Appendix-I for NLDC and Appendix-II for RLDCs. Total marks for broad categories of KPIs shall be as per the weightage provided in Appendix-V of the RLDC Fees and Charges Regulations 2019. Marks for sub-heads in Individual KPI parameters for NLDC and RLDCs shall be as per the Appendix-I and Appendix-II respectively of this Procedure. Linear pro-rata reduction formulae shall be considered for computation of performance and marks unless specified otherwise in a particular KPI formulation as per Appendix-I and Appendix-II, as applicable.

2.2. **All the performance and marks shall be rounded off to three decimals.**

2.3. **Aggregate performance of NLDC and RLDCs shall be calculated after adding the marks scored against all KPIs out of total 1000 marks e.g. if total marks scored by NLDC in all KPI parameters is 967.912 out of 1000, performance shall be 96.791%. This aggregate performance shall be converted to percentage of Annual Charges in accordance with Regulation 32(5) of the RLDC Fees and Charges Regulations 2019.**

2.4. The detailed calculations of all KPIs in MS Excel worksheet shall be submitted while filing the petition for approval of the Performance Linked Incentive.

2.5. The proofs mentioned in the respective KPI details shall also be submitted while filing the

*petition for approval of the Performance Linked Incentive.*

**2.6. An undertaking by the head of concerned RLDC or head of NLDC, as the case may be, shall be submitted along with the Petition stating that the targets claimed to be achieved and performance computed for all KPIs have been checked and are true to best of his/ her knowledge.”**

21. Petitioners have submitted the detailed calculations of all KPIs along with the following documents in compliance with the Detailed Procedure dated 20.5.2022:

- a) An undertaking by the head of the concerned RLDC and head of NLDC, as the case may be, stating that the targets achieved and performance computed against all KPIs, as mentioned in the Petition are duly verified and true to the best of their knowledge.
- b) Copy of MoU Score as notified by the Department of Public Enterprises for the corresponding year.
- c) Relevant proofs for the KPI pertaining to Stakeholder Satisfaction: Facilitate Power System and Power Market.
- d) Reports of web-based registry in regard to Power Market Functioning.
- e) Web links of the following:
  - i) FRC report uploaded on NLDC and RLDCs website.
  - ii) Report of Maintain system reliability, Voltage Deviation Index (VDI), Maintenance Shut Down Coordination.
  - iii) TTC/ATC, Revision in TTC/ATC (for NLDC) and Transaction Schedule.
  - iv) Preparations of Accounts; Inter Connection Meter Error Reporting, Ancillary Services and AGC.
  - v) Report on Lessons learnt and knowledge dissemination available on the public domain.
  - vi) Minutes of the meeting on Capacity Building: FOLD Meetings/Workshops.
  - vii) Documents on Process Documentation – Black Start, Reactive Power uploaded on NLDC and RLDC Website.
- f) Undertaking by head of NLDC and RLDCs on following:
  - i) Stake holder meetings.
  - ii) website availability
  - iii) stating the total no. of eligible employees and actual no. of eligible employees who attended minimum 7 days training/ workshop/ seminar/symposium
- g) Certificate signed by head of NLDC and RLDCs on following:
  - i) Statutory Compliance Audits.



- ii) Details of new technology adaption/R&D signed by head of NLDC and RLDCs.
  - iii) List of certified employees along with period of validity of certificate.
  - iv) Availability of Decision Support System – SCADA signed by the head of NLDC and RLDCs.
  - v) Availability of infrastructure and amenities signed by the head of NLDC and RLDCs.
  - vi) Certificates along with the validity of certificates on ISO Certification
- h) Relevant extracts of Balance sheet and Profit and Loss account for Variance in Capex Utilisation.

**22. Petitioners have sought certain relaxations on specific KPI metrics as follows:**

- a) Petitioner NLDC under Petition no. 111/MP/2023 has submitted that due to the outbreak of the COVID-19 pandemic, the SCADA Upgradation Project of NLDC planned in FY 2020-21 could not be executed, and the same was completed in FY 2021-22. In addition, the actual CAPEX incurred towards the implementation of the National Open Access Registry (NOAR) portal (Planned in FY 2020-21 but executed in FY 2021-22 due to the delay enforced by the COVID-19 pandemic) was higher than approved by the Commission in the NLDC Fees & Charges approval order. Further, the disaster recovery Centre was also commissioned in the FY 2021-22 at NLDC. Due to the aforementioned capitalizations, the variation w.r.t. approved CAPEX is very high during the year (Approx. 1240%). In view of this, NLDC has requested to allow full marks (80) for KPI B1: Variance in Capex Utilization.
- b) Petitioners NLDC, NRLDC, WRLDC & SRLDC under Petition No.(s) 111/MP/2023, 80/MP/2023, 100/MP/2023 & 110/MP/2023, respectively, have submitted that due to the outbreak of COVID-19 across the country, the certification exam (conducted by NPTI regularly) scheduled to be held in March 2020 was postponed. After multiple postponements, the 8<sup>th</sup> basic level PSO (Power System Operator) exam was held on 03<sup>rd</sup> April 2022. In view of this, these Petitioners have prayed to allow full marks (40) for KPI C3: Adequacy of HR - Percentage of certified system operators among eligible system operators.
- c) Petitioners NERLDC and ERLDC under Petition No. 99/MP/2023 and 101/MP/2023 respectively has requested to consider the certificate which expired before the date as valid upto March 2022 and to allow full marks for KPI C3 due to postponement of certification exam by NPTI, scheduled to be held in March 2020.

23. Further, the Commission, through ROPs, had sought information on the definition of sub-system, number of sub-systems on which mock trial run for a black start is to be carried out, clarification on multiple generating stations under one sub-system, and whether any relaxations/constraints, which provides that the Mock trial run is to be carried out depending on various scenarios like high/low hydro season, grid conditions have been included “Operating Procedure” or any other regulations/procedures in the public domain. Petitioners have replied as follows:

- a) With regard to a number of sub-systems on which mock trial runs for a black start have to be carried out, Petitioners NRLDC, NERLDC, WRLDC, ERLDC and SRLDC, have submitted that they have divided the respective region into 4 nos. of sub-systems, 1 no. of sub-system, 4 nos. of sub-systems, 2 nos. of sub-systems and 11 nos. of sub-systems respectively, based on user system where black-start resources (viz. hydro/gas generators having black-start DG set) facilities are available within the subsystem.
- b) Sub-system has not been defined in Operating Procedure or IEGC 2010. However each of the Petitioner have divided its region into sub-systems as per their own criteria.
- c) Further the status of mock trial runs has been submitted as follows:
  - a. NRLDC- All Mock trial runs in all four sub-system were carried out during the January to March, 2022 of FY 2021-22. No Mock trial run was carried out during the first six months of FY 2021-22.
  - b. NERLDC - All Mock trial runs in NER sub-system were carried out during November - December, 2022 and February, 2022. No Mock trial run was carried out during the first six months of FY 2021-22.
  - c. WRLDC – Out of four sub-system only in one sub-system mock trial run was carried out once in each six months (in June, 2021 and in December, 2021), however in remaining three sub-system the mock trial runs were carried out during November, 2021 to January, 2022 and no Mock trial run was carried out during the first six months of FY 2021-22 in these three sub-systems.
  - d. ERLDC- In one sub-system mock trial run was carried out once in every six

months (in April, 2021 and December 2021), however in the remaining one sub-system the mock trial runs were carried out during December, 2021 only, and no Mock trial run was carried out during the first six months of FY 2021-22 in this sub-system.

- e. SRLDC- Black start mock drills for Seven out of Eleven subsystems were carried out at least once in each sub-system.

**24.** We have considered the submissions of Petitioners, and after considering the suggestions, we direct as follows:

- a) With regard to relaxation of marks for variance in Capex Utilization of NLDC for the year 2021-22 due to cited reasons of COVID-19, we observe that actual expenditure on NOAR as per the balance sheet submitted by NLDC is Rs 49.13 Crore (in FY 2021-22) against the projected expenditure of Rs 13.20 Core in FY 20-21. The reason for the increased expenditure has been cited as COVID-19. We are of the view the reasons why COVID-19 can lead to an increase in estimated expenditure by ~ 3 times have not been explained by NLDC. It appears that expenditure for NOAR was estimated to be much lower than the actual expenditure, which cannot be due to COVID-19. Accordingly, such variance due to incorrect estimates cannot be relaxed. The variance considering this comes out to be more than 100%.
- b) With regard to the system operator certification examination due in March 2020, which was conducted in April 2022, full marks shall be considered for KPI C3 (Adequacy of HR - Percentage of certified system operators among eligible system operators) for NLDC, ERLDC, NERLDC, NRLDC, WRLDC and SRLDC for the year 2021-22, subject to the condition that Petitioners shall file at time of true up, the status of system operators who cleared the exam when the same was conducted in April 2022 and whether Petitioners met the criteria of 100% marks based on same.
- c) With regard to KPI A2-2 (c) on “Mock trial run of the identified system to be done in a year as per provisions of Grid Code”, we have perused the provisions of IEGC,2010, which provides at Regulation 5.8(b) as follows:

*“(b)...Mock trial runs of the procedure for different sub-systems shall be carried out by the*

*Users/CTU/STU at least once every six months under intimation to the RLDC...*

As per above, Mock trial runs of the black start procedure for different sub-systems are required to be carried out at least once every six months. Each Petitioner has divided its region into a number of sub-systems as per their own criteria. We observe that the requirement of IEGC 2010 has not been met by the Petitioners for each sub-system. NRLDC, NERLDC, ERLDC and WRLDC have submitted that mock trial runs have been carried out depending on various scenarios like high/low hydro season, grid conditions and other constraints. We observe that such relaxation is not provided in the IEGC 2010. In case such relaxations are warranted, concerned RLDC may seek such relaxation from Commission by moving an application, along with detailed reasons for the same. Considering the above, the marks in respect of the KPI A2-2c: 'Mock trial run of the identified system to be done in the year as per provisions of Grid Code for the year 2021-22', have been considered in proportion to the mock trial runs carried out during each of the six months.

25. In accordance with Regulation 32 of the RLDC Fees and Charges Regulations, 2019 the approved detailed procedure dated 20.05.2022 and the discussions above, the marks obtained against each KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the Petitioners for the Financial Year 2021-22 as approved by the Commission are attached at **Annexure-I** to this Order.
26. The marks obtained out of a total 1000 marks and the percentage of the Performance Linked Incentive (PLI) allowed by the Commission for RLDCs and NLDC for the year of 2021-22 are as below:

<b>Petition No.</b>	<b>Marks Obtained out of 1000</b>	<b>Performance Linked Incentive (PLI) (%)</b>
<b>80/MP/2023 (NRLDC)</b>	963.644	16.273
<b>99/MP/2023 (NERLDC)</b>	924.576	15.492
<b>100/MP/2023 (WRLDC)</b>	962.201	16.244
<b>101/MP/2023 (ERLDC)</b>	958.032	16.161
<b>110/MP/2023 (SRLDC)</b>	961.239	16.225
<b>111/MP/2023 (NLDC)</b>	896.094	14.870

- 27.** The Petitioners are allowed to recover the incentive for the year 2021-22 from the users, in accordance with the approved percentage of Performance Linked Incentive (PLI) in this Order, subject to the true up at the end of the control period 2019-24.
- 28.** The Petitions No.(s) 80/MP/2023, 99/MP/2023, 100/MP/2023, 101/MP/2023, 110/MP/2023, and 111/MP/2023 are disposed of in terms of the above.

**Sd**  
**(P. K. Singh)**  
**Member**

**Sd/**  
**(Arun Goyal)**  
**Member**

**Sd/**  
**(I.S. Jha)**  
**Member**

**Sd/**  
**(Jishnu Barua)**  
**Chairperson**

**A. Obtained marks against KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the RLDC(s) for the Financial Year 2021-22:**

Key Performance Indicators	Maximum Marks	2021-2022					
		80/MP/2023 (NRLDC)	99/MP/2023 (NERLDC)	100/MP/2023 (WRLDC)	101/MP/2023 (ERLDC)	110/MP/2023 (SRLDC)	
		Marks Obtained					
<b>(A) Stake holder satisfaction</b>							
MoU Rating as per DPE: Score in MoU Rating.	<b>40</b>	30.884	30.884	30.884	30.884	30.884	
<b>Facilitate power system and market functioning</b>							
<b>Power Market transaction</b>							
<b>Bilateral</b>							
a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	<b>60</b>	60.000	60.000	59.876	60.000	60.000
b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	<b>10</b>	10.000	10.000	10.000	10.000	10.000
c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	<b>10</b>	10.000	10.000	10.000	10.000	10.000
Sub total (A2-1)		<b>80</b>	80.000	80.000	79.876	80.000	80.000
<b>Power System Functioning:</b>							
a	Conduct operation from backup control centre for RLDC.	<b>10</b>	10.000	10.000	10.000	0.000	10.000
b	FRC events computation and publication of report be done within three (3) working days from the event.	<b>10</b>	10.000	10.000	9.444	10.000	10.000
c	Mock trial run of identified system to be done in year as per provisions of Grid Code	<b>10</b>	5.000	5.000	6.250	7.500	6.364
d	Conduct four (4) number of stakeholder meetings including cross border.	<b>10</b>	10.000	10.000	10.000	10.000	10.000
Sub total (A2-2)		<b>40</b>	35.000	35.000	35.694	27.500	36.364



<b>Maintain system reliability</b>							
1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	<b>20</b>	17.015	17.015	17.015	17.015	17.015
2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	<b>40</b>	40.000	40.000	40.000	40.000	38.178
3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	<b>20</b>	20.000	20.000	20.000	20.000	20.000
Sub total (A2-3)		<b>80</b>	77.015	77.015	77.015	77.015	75.193
Website Availability: Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites		<b>40</b>	40.000	40.000	40.000	40.000	40.000
<b>Information dissemination</b>							
1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	<b>20</b>	20.000	20.000	20.000	20.000	20.000
2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	<b>20</b>	20.000	20.000	20.000	20.000	20.000
Sub total (A5)		<b>40</b>	40.000	40.000	40.000	40.000	40.000
<b>Preparation of accounts</b>							
1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	<b>30</b>	30.000	30.000	30.000	30.000	30.000
2	Ancillary Services: Submit data to RPC by Thursday every week	<b>30</b>	27.115	30.000	30.000	29.423	30.000
3	AGC: Submit data to RPC by Thursday every week	<b>20</b>	20.000	20.000	20.000	19.615	20.000
Sub total (A6)		<b>80</b>	77.115	80.000	80.000	79.038	80.000
A: Total (A1:A6)		<b>400</b>	380.015	382.899	383.470	374.438	382.441
<b>Financial Prudence</b>							
Variance in Capex Utilization: Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC		<b>80</b>	64.438	21.677	58.731	66.147	58.798

Statutory compliance – Audits: Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit	<b>120</b>	120.000	120.000	120.000	120.000	120.000
<b>B: Total (B1:B2)</b>	<b>200</b>	184.438	141.677	178.731	186.147	178.798
<b>(C) Learning &amp; Growth</b>						
New technology adoption / R&D: Adoption of one (1) new technology/R&D experiment in a year	<b>60</b>	60.000	60.000	60.000	60.000	60.000
Lessons learnt and knowledge dissemination by way of data intensive reports: Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	<b>60</b>	60.000	60.000	60.000	60.000	60.000
Adequacy of HR - % of certified operators among eligible operators: 80% or more certified operators among eligible employees	<b>40</b>	40.000	40.000	40.000	40.000	40.000
No. of man-days per year per eligible employee: 100% employees get minimum 7 days training	<b>40</b>	39.192	40.000	40.000	37.447	40.000
<b>C: Total (C1:C4)</b>	<b>200</b>	199.192	200.000	200.000	197.447	200.000
<b>(D) Internal Process</b>						
Availability of Decision Support System – SCADA: Maintain 99.95% availability of SCADA	<b>80</b>	80.000	80.000	80.000	80.000	80.000
Availability of infrastructure and amenities: Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	<b>60</b>	60.000	60.000	60.000	60.000	60.000
ISO Certification: Active certification in 4 ISO standards	<b>20</b>	20.000	20.000	20.000	20.000	20.000
Process Documentation – Black Start, Reactive Power: Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year	<b>40</b>	40.000	40.000	40.000	40.000	40.000
<b>D: Total (D1:D4)</b>	<b>200</b>	200.000	200.000	200.000	200.000	200.000
<b>Total Marks (Sum A to D)</b>	<b>1000</b>	<b>963.644</b>	<b>924.576</b>	<b>962.201</b>	<b>958.032</b>	<b>961.239</b>

Approved Performance of RLDC= Marks Obtained (P)/Max. Marks *100 in %		96.364	92.458	96.220	95.803	96.124
Allowed Performance Linked Incentive (PLI) in %		16.273	15.492	16.244	16.161	16.225

**B. Obtained marks against KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the NLDC for financial year 2021-22:**

Key Performance Indicators		Maximum Marks	Marks obtained
(A) Stake holder satisfaction			
MoU Rating as per DPE		40	30.884
Facilitate power system and market functioning			
Power Market transaction			
Collective			
i	Acceptance of scheduling of Collective Transaction to Power Exchange(s) within the specified time as per the Open Access Regulations.	20	17.041
ii	Disbursement of PX charges by 15 <sup>th</sup> of every month	10	10.000
REC			
i	Registration of RE Generator(s)/ Distribution Licensee(s) within 15 working days of receipt of complete Application or as prescribed by CERC time to time	10	10.000
ii	Issuance of REC(s) to RE Generator(s)/ Distribution Licensee(s) within 15 working days of receipt of complete Application or as prescribed by CERC time to time.	10	10.000
ESCerts			
Registration of Designated Consumers (DC) with registry:		10	10.000
Sub-Total (A2-1)		60	57.041
Power System Functioning			
Conduct operation from backup control centre for NLDC.		20	20.000
Calculation & reporting of FRC		20	20.000
stakeholder meetings including cross border		20	20.000

<b>Key Performance Indicators</b>	<b>Maximum Marks</b>	<b>Marks obtained</b>
Sub-Total (A2-2)	<b>60</b>	60.000
Maintain system reliability		
Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	<b>20</b>	17.015
Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	<b>40</b>	40.000
Maintenance Shutdown Coordination: Processing (approval/denial) all shut down requests within 26 hours	<b>20</b>	20.000
Total (A3)	<b>80</b>	77.015
Website Availability	<b>40</b>	40.000
Information dissemination		
ATC/TTC: Upload report on website by 28th of every month	<b>20</b>	20.000
Revision of ATC/TTC: Upload revised ATC/TTC within 1 hour of the event	<b>20</b>	17.312
Total (A-5)	<b>40</b>	37.312
Preparation of accounts		
Ancillary Services: Upload report on website by 25th of every month	<b>40</b>	40.000
AGC: Upload report on website by 25th of every month	<b>40</b>	40.000
Total (A6)	<b>80</b>	80.000
Financial Prudence		
Variance in Capex Utilization	<b>80</b>	00.000
Statutory compliance – Audits	<b>120</b>	120.000
Learning & Growth		
New technology adoption / R&D	<b>60</b>	60.000
Lessons learnt and knowledge dissemination by way of data intensive reports	<b>60</b>	60.000
Adequacy of HR - % of certified operators among eligible operators	<b>40</b>	40.000
Capacity Building		
No. of man-days per year per eligible employee	<b>20</b>	13.842
FOLD Meetings/Workshops	<b>20</b>	20.000

<b>Key Performance Indicators</b>	<b>Maximum Marks</b>	<b>Marks obtained</b>
Total (C4)	<b>40</b>	33.842
Internal Process		
Availability of Decision Support System – SCADA	<b>80</b>	80.000
Availability of infrastructure and amenities	<b>60</b>	60.000
ISO Certification: Active certification in 4 ISO standards	<b>20</b>	20.000
Process Documentation – Black Start, Reactive Power: Updating Black Start Procedure and Reactive Power Document by 28 <sup>th</sup> February every year and 31st January every year respectively	<b>40</b>	40.000
<b>Total Marks</b>	<b>1000</b>	<b>896.094</b>
<b>Approved Performance of NLDC= Marks Obtained (P)/Max. Marks *100 in %</b>		<b>89.609</b>
<b>Allowed Performance Linked Incentive (PLI) in %</b>		<b>14.870</b>